

ORISSA HIGH COURT

FILING REPORT AS ON :16/05/2022

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|----|--------------------|--|-------------------------------|---|
| 1 | BLAPL/0004380/2022 | DR.KAMLA SWAIN @ TIRKEY VS STATE OF ODISHA | BIBHUTI BHUSAN MISHRA VS | MAHILA P.S.(BBSR) /30 /2022 () // |
| 2 | BLAPL/0004381/2022 | RAJESH KUMAR SHAW VS STATE OF ODISHA | PRIYA RANJAN SINGH VS | HINDOL /170 /2021 () // |
| 3 | BLAPL/0004382/2022 | DAYANAND RAY VS STATE OF ODISHA | BIKRAM CHANDRA GHADEI VS | / /0 () // |
| 4 | BLAPL/0004383/2022 | KRISHNA MOHANTY @ KRISHNA KU. MOHANTY VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | ROURKELA GRPS. /53 /2018 () // |
| 5 | BLAPL/0004384/2022 | BADOLA MALLICK VS STATE OF ODISHA | MAHES DAS VS | BHANJANAGAR /654 /2020 () // |
| 6 | BLAPL/0004385/2022 | JALANDHAR SAHU VS STATE OF ODISHA | MAHES DAS VS | SHERAGADA /65 /2020 () // |
| 7 | BLAPL/0004386/2022 | DIPAK NAYAK @ DEEPAK VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | BANAPUR P.S. /160 /2022 () // |
| 8 | BLAPL/0004387/2022 | BABU SAHU VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | BADABAZAR /77 /2022 () // |
| 9 | BLAPL/0004388/2022 | SAURAV KUMAR SAHOO VS STATE OF ODISHA | UNMESH CHANDRA JENA VS | BASUDEVPUR /155 /2020 () // |
| 10 | BLAPL/0004389/2022 | KHURI BEGUM VS STATE OF ODISHA | N.K.LENKA VS | NAYAGARH /48 /2022 () // |
| 11 | BLAPL/0004390/2022 | LAKHINDRA BHOI VS STATE OF ODISHA | DURLLABHA RANJAN MISHRA VS | BIRMAHARAJPUR /23 /2021 () // |

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|-----------|--------------------|--|---------------------------------|-------------------------------------|
| 12 | BLAPL/0004391/2022 | KUSA BAGARTI VS STATE OF ODISHA | DURLLABHA RANJAN MISHRA VS | PURUNAKATAK /122 /2021 () // |
| 13 | BLAPL/0004392/2022 | BIKASH @ BABUL BEHERA VS STATE OF ODISHA | SMRUTI RANJAN ROUT VS | TALCHER TOWN /99 /2021 () // |
| 14 | BLAPL/0004393/2022 | SANJOY PAL VS STATE OF ODISHA (EXCISE DEPT.) | KRUSHNA CHANDRA DASH VS | / /0 () // |
| 15 | BLAPL/0004394/2022 | MANJIT RAY VS STATE OF ODISHA | KRUSHNA CHANDRA DASH VS | MALKANGIRI /42 /2022 () // |
| 16 | BLAPL/0004395/2022 | ASUTOSH PADHY VS STATE OF ODISHA | SAPAN KUMAR LENKA VS | BHARATPUR PS /121 /2022 () // |
| 17 | BLAPL/0004396/2022 | BATUA DAS @ BATU VS STATE OF ODISHA | SAPAN KUMAR LENKA VS | BHARATPUR PS /121 /2022 () // |
| 18 | BLAPL/0004397/2022 | SUNIL NAYAK VS STATE OF ODISHA | SAPAN KUMAR LENKA VS | BHARATPUR PS /121 /2022 () // |
| 19 | BLAPL/0004398/2022 | SURESH CHOUDHURY @ TAKALU VS STATE OF ODISHA | KULDEEP MOHANTY VS | SECTOR-7 /126 /2021 () // |
| 20 | BLAPL/0004399/2022 | INU BEHERA VS STATE OF ODISHA | BIJAY KUMAR ROUT VS | BIDANASI /72 /2022 () // |
| 21 | BLAPL/0004400/2022 | NURI BEGUM VS STATE OF ODISHA | NARENDRA KUMAR LENKA VS | NAYAGARH /48 /2022 () // |
| 22 | BLAPL/0004401/2022 | MD. MURDASAR ANSARI @ M. ANSARI VS STATE OF ODISHA | ARIJEET MISHRA VS | JODA /66 /2022 () // |
| 23 | BLAPL/0004402/2022 | SUJAN BEPARI @ SUJAN CHANDRA BEPARI | RAJIB LOCHAN PATNAIK | ORKEL /173 /2021 |

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|----|--------------------|---|---------------------------|--------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 24 | BLAPL/0004403/2022 | DOLAGOBINDA @ TALUCHHA ASHIS MOHAPATRA PRABHAV BEHERA | | PURI TOWN /90 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 25 | BLAPL/0004404/2022 | CHITTARANJAN MUNA | SANJEEV UDGATA | //0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 26 | BLAPL/0004405/2022 | RIPUN SAHOO @ RIPUN DEHURY | ADITI HOTA | CHHENDIPADA /172 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 27 | BLAPL/0004406/2022 | SIRAJ @ SURAJ MAJHI | ASIT KUMAR JENA | DHARMASALA /193 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 28 | BLAPL/0004407/2022 | BABU @ LIPTIKANTA SAMAL | ASIT KUMAR JENA | DHARMASALA /471 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 29 | BLAPL/0004408/2022 | ABHISEK SAHANI | MOHENDRA KUMAR MOHAPATRO | BOUDH /275 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 30 | BLAPL/0004409/2022 | PADMABATI MAHANTA | BINI MISHRA | PANDAPADA /121 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 31 | BLAPL/0004410/2022 | MINA BEHERA | ASHOK KUMAR SARANGI | ORIENT /148 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 32 | BLAPL/0004411/2022 | RAMA MADKAMI | RAJIB LOCHAN PATNAIK | KALIMELA /106 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 33 | BLAPL/0004412/2022 | SALMAN BANKA | ANANTA NARAYAN PATTANAYAK | DAMANJODI /50 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 34 | BLAPL/0004413/2022 | MUNISH PRASAD SINGH | JUGALA KISHORE PANDA | MATHILI /43 /2021 |
| | | VS | VS | () |

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| 35 | BLAPL/0004414/2022 | STATE OF ODISHA KIRANDHAR DIGAL VS | AMITAV TRIPATHY VS | // / /0 () |
| 36 | BLAPL/0004415/2022 | STATE OF ODISHA THAYALI SHYAM SUNDER VS | JUGALA KISHORE PANDA VS | // CHITRAKONDA /121 /2021 () |
| 37 | BLAPL/0004416/2022 | STATE OF ODISHA(HOME DEPT.) BABU @ LIPTIKANTA SAMAL VS | ASIT KUMAR JENA VS | // DHARMASALA /193 /2022 () |
| 38 | BLAPL/0004417/2022 | STATE OF ODISHA BIRBAHADUR TANTY VS | PABITRA KUMAR NAYAK VS | // PLANTSITE /65 /2022 () |
| 39 | BLAPL/0004418/2022 | STATE OF ODISHA MANOJ KUMAR SETHI VS | PABITRA KUMAR NAYAK VS | // RENGALI DAM SITE /28 /2022 () |
| 40 | BLAPL/0004419/2022 | STATE OF ODISHA GOURAV CHHACHHAN VS | PABITRA KUMAR NAYAK VS | // PLANTSITE /510 /2021 () |
| 41 | BLAPL/0004420/2022 | STATE OF ODISHA PRATAP DIGAL VS | AMITAV TRIPATHY VS | // / /0 () |
| 42 | BLAPL/0004421/2022 | STATE OF ODISHA RABI HANSDAH @ CHANDU VS | SUBRATA PANDA VS | // KHUNTA /236 /2021 () |
| 43 | BLAPL/0004422/2022 | STATE OF ODISHA PALLAVI MISHRA @ PALLAVI HOTA VS | BIJAYA KUMAR RAGADA VS | // DHENKANAL TOWN /131 /2022 () |
| 44 | BLAPL/0004423/2022 | STATE OF ODISHA GURA BALMUCHU VS | SUBRATA PANDA VS | // HARICHANDANPUR /47 /2019 () |
| 45 | BLAPL/0004424/2022 | STATE OF ODISHA MANASMITA MAHANTA VS STATE OF ODISHA | SUBRATA PANDA VS | // BETNOTI /20 /2022 () // |

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| 46 | BLAPL/0004425/2022 | MUNA @ MANORANJAN MUDULI VS STATE OF ODISHA | AMITAV TRIPATHY VS | NAYAGARH /52 /2022 () // |
| 47 | BLAPL/0004426/2022 | JOGENDRA @ KEDAR BEHERA VS STATE OF ODISHA | JAGABANDHU SAHU VS | PADAMPUR /25 /2022 () // |
| 48 | BLAPL/0004427/2022 | BABULA SETHI VS STATE OF ODISHA | PARTHA SARATHI NAYAK VS | MUNIGUDA /71 /2021 () // |
| 49 | BLAPL/0004428/2022 | SUNIL KUMAR MOHARANA VS STATE OF ODISHA | GOPINATH MISHRA VS | NIALI /125 /2022 () // |
| 50 | BLAPL/0004429/2022 | MANGAL JAYPURIA VS STATE OF ODISHA | BIJAYA KUMAR RAGADA VS | JHARSUGUDA /613 /2021 () // |
| 51 | BLAPL/0004430/2022 | PREMANANDA KANDI VS STATE OF ODISHA | AMITAV TRIPATHY VS | RANPUR /5 /2022 () // |
| 52 | BLAPL/0004431/2022 | GUDDU @ GANESH PASWAN VS STATE OF ODISHA | BIJAYA KUMAR RAGADA VS | JHARSUGUDA /208 /2022 () // |
| 53 | BLAPL/0004432/2022 | CHIKUN @ CHAGALI DEHURY VS STATE OF ODISHA | RANJAN KU. NAYAK VS | / /0 () // |
| 54 | BLAPL/0004433/2022 | MD. WASHI AHAMAD VS STATE OF ODISHA | ARJEET MISHRA VS | JODA /66 /2022 () // |
| 55 | BLAPL/0004434/2022 | SAUGHAN NAG VS STATE OF ODISHA | MANAS KUMAR CHAND VS | AINTHAPALI /471 /2021 () // |
| 56 | BLAPL/0004435/2022 | LEMON PARIDA VS STATE OF ODISHA | SURJYA NARAYAN SAHU VS | ASKA /83 /2022 () // |
| 57 | BLAPL/0004436/2022 | LEMON PARIDA | SURJYA NARAYAN SAHU | ASKA /82 /2022 |

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| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 58 | BLAPL/0004437/2022 | SABITA NAIK | UMAKANTA BARIK | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 59 | BLAPL/0004438/2022 | LAXMAN MAHANTA | SHAKTI PRASAD DAS | BARIA /34 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 60 | BLAPL/0004439/2022 | RAMBILAS @ DASARATH ROUT | JNYANANANDA PANDA | JAIPATNA /452 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 61 | BLAPL/0004440/2022 | GEDA @ JANMEJAYA ROUT | UMAKANTA BARIK | KOKSARA /142 /2011 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 62 | BLAPL/0004441/2022 | TANKADHAR MALLICK @ TANKADHARA MALLICKSURYAKANTA DWIBEDI | | BALLIGUDA /106 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 63 | BLAPL/0004442/2022 | CHAMARA HARIJAN | SUBODH KUMAR MOHANTY | ORKEL /83 /2016 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 64 | BLAPL/0004443/2022 | AJAY RAY @ MARA | PARTHA SARATHI NAYAK | MALKANGIRI /306 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 65 | BLAPL/0004444/2022 | SAGAR PUN | SAKTI PRASAD DAS | BHARATPUR PS /434 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 66 | BLAPL/0004445/2022 | AKHAY SWAIN | SUSHANTA HARICHANDAN | KUJANGA /342 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 67 | BLAPL/0004446/2022 | LULU @ GYANARANJAN SAHOO | SUSHANTA HARICHANDAN | BALLIGUDA /131 /2018 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 68 | BLAPL/0004447/2022 | MANOJ KUMAR SAHOO | SUSHANTA KUMAR SAMANTARAY | KHURDA MODEL /170 /2022 |
| | | VS | VS | () |

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|----|--------------------|--|--------------------------------|---------------------------------------|
| 69 | BLAPL/0004448/2022 | STATE OF ODISHA JADUMANI @ YADUMANI DURGA VS | BHABANI SHANKAR RAYAGURU VS | // JUNAGARH /45 /2022 () |
| 70 | BLAPL/0004449/2022 | STATE OF ODISHA BADAL @ AKASH MUKHI VS | KULDEEP MOHANTY VS | // BARIPADA TOWN /128 /2022 () |
| 71 | BLAPL/0004450/2022 | STATE OF ODISHA MD. EKBAL VS | ARIJEET MISHRA VS | // JODA /66 /2022 () |
| 72 | BLAPL/0004451/2022 | STATE OF ODISHA BULU @ ACHUTANANDA MISHRA VS | SATYABRATA PANDA VS | // SONEPUR /161 /2020 () |
| 73 | BLAPL/0004452/2022 | STATE OF ODISHA YOOM JAIN VS | KISHORE KUMAR MISHRA VS | // NCB BHUBANESWAR /10 /2021 () |
| 74 | BLAPL/0004453/2022 | UNION OF INDIA GHANASHYAM @ SIBANI MUNDA VS | SAMARENDRA MOHANTY VS | // HARICHANDANPUR /98 /2021 () |
| 75 | BLAPL/0004454/2022 | STATE OF ODISHA MALLI BINDHANI VS | SWARUP KUMAR PATNAIK VS | // SULIAPADA /177 /2021 () |
| 76 | BLAPL/0004455/2022 | STATE OF ODISHA BHAGIRATHI MAHANTA VS | BINI MISHRA VS | // PANDAPADA /121 /2021 () |
| 77 | BLAPL/0004456/2022 | STATE OF ODISHA BHIM RAY VS | S.S.RAY (2) VS | // ADVA /36 /2021 () |
| 78 | BLAPL/0004457/2022 | STATE OF ODISHA RABI @ RABINDRA DAS VS | DEBASIS SARANGI VS | // KODALA /174 /2019 () |
| 79 | BLAPL/0004458/2022 | STATE OF ODISHA BABULA KANHAR VS | AMULYA RATNA PANDA VS | // PHIRINGIA /67 /2019 () |
| | | STATE OF ODISHA | | // |

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| 80 | BLAPL/0004459/2022 | RAKESH SAMANTRAY @ RAKA VS STATE OF ODISHA | PRASANTA KUMAR NANDA VS | KHANDAGIRI P.S. /320 /2018 () // |
| 81 | BLAPL/0004460/2022 | SK. ISHAK VS STATE OF ODISHA | AMULYA RATNA PANDA VS | KHANDAGIRI P.S. /141 /2018 () // |
| 82 | BLAPL/0004461/2022 | BAIDYANATH TANTI VS STATE OF ODISHA | AMULYA RATNA PANDA VS | BOIPARIGUDA /115 /2020 () // |
| 83 | BLAPL/0004462/2022 | ASHIT KUMAR NAYAK VS STATE OF ODISHA | AMULYA RATNA PANDA VS | SAHADEV KHUNTA /321 /2021 () // |
| 84 | BLAPL/0004463/2022 | RAMA CHANDRA NAIK @ RAMA VS STATE OF ODISHA | BHABANI SHANKAR DASPARIDA VS | TALCHER TOWN /201 /2022 () // |
| 85 | BLAPL/0004464/2022 | SURESH KATHAR VS STATE OF ODISHA | BHABANI SHANKAR DASPARIDA VS | KOMNA PS /248 /2020 () // |
| 86 | BLAPL/0004465/2022 | MD. USMAN VS STATE OF ODISHA | SUSIL KUMAR PATNAIK VS | RUGUDI /13 /2022 () // |
| 87 | BLAPL/0004466/2022 | KALANDI MAJHI VS STATE OF ODISHA | B.N.MAHAPATRA VS | DHARMASALA /224 /2022 () // |
| 88 | BLAPL/0004467/2022 | SUSANTA KUMAR SAHOO VS STATE OF ODISHA | ANANTA NARAYAN PATTANAYAK VS | SEMILLIGUDA /55 /2020 () // |
| 89 | BLAPL/0004468/2022 | RABINDRA NAHAK VS STATE OF ODISHA | PARTHA SARATHI NAYAK VS | / /0 () // |
| 90 | BLAPL/0004469/2022 | JENA MUNDA VS STATE OF ODISHA | RAJIV KUMAR MAHANTA VS | BARIA /117 /2020 () // |
| 91 | BLAPL/0004470/2022 | MOULA DILSHAD BEGUM @ M. DILSHAD | PRASANNA KUMAR MISHRA | PADMAPUR /49 /2022 |

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| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 92 | CMAPL/0000226/2022 | DAMODAR ROUT | PRAMOD KUMAR JENA | // |
| | | VS | VS | 0 |
| | | KALPANA ROUT | | // |
| 93 | CMAPL/0000227/2022 | MAA TARINI ROAD WAYS | ADV. | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 94 | CMAPL/0000228/2022 | ASHOK KUMAR DASH | DURGESH NARAYAN RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 95 | CMAPL/0000229/2022 | MAA TARINI ROAD WAYS | ADV | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 96 | CMAPL/0000230/2022 | D.M., O.I.CO. LTD. | ADV. | // |
| | | VS | VS | 0 |
| | | BISWAJEET@SANJEEB SARANGI | | // |
| 97 | CMP/0000439/2022 | RAJENDRA PRASAD MOHAPATRA | AMRIT PRASAD ACHARYA | // |
| | | VS | VS | 0 |
| | | ANANTA KUMAR @ PRASAD MOHAPATRA | | // |
| 98 | CMP/0000440/2022 | M/S. SWASTIK STEVEDORES PVT. LTD | BANSHIDHAR BAUG | // |
| | | VS | VS | 0 |
| | | INDIAN FARMERS FERTILISER COOPERATIVE LTD. | | // |
| 99 | CMP/0000441/2022 | SARASWATI PATRA | BANSHIDHAR BAUG | // |
| | | VS | VS | 0 |
| | | MAMATA SAMANTARAY | | // |
| 100 | CMP/0000442/2022 | BASANTI RATH | AJIT CH MOHAPATRA | // |
| | | VS | VS | 0 |
| | | SARAT KUMAR MISHRA | | // |
| 101 | CMP/0000443/2022 | DILLIP KUMAR PANDA | ABINASH ROUTRAY | // |
| | | VS | VS | 0 |
| | | BISWA BIHARI PANDA | | // |
| 102 | CMP/0000444/2022 | RAMESH CH.BEHERA | AMIT PRASAD BOSE | // |
| | | VS | VS | 0 |

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| 103 | CMP/0000445/2022 | BIMALA BEWA JAGADISH PRADHAN VS STATE OF ODISHA | SAILABALA JENA VS | // // CIVIL JUDGE (SD),NAWAPARA(Nuapada *) CS/0000035/2016 |
| 104 | CMP/0000446/2022 | O.S.F.C. VS RADHA MOHAN MOHANTA | ABINASH ROURAY VS | // () // |
| 105 | CMP/0000447/2022 | SUSAMA NAYAK VS M/S. TRUCK OWNERS ASSOCIATION | SUSANTA KUMAR DASH VS | // () // |
| 106 | CMP/0000448/2022 | MANAS BAI VS KALANDI DAS | DEEPAK KUMAR MOHAPATRA VS | // () // |
| 107 | CONTC/0003420/2022 | RAM CHANDRA DAS VS SATYABRATA SAHOO, I.A.S | ADV VS | // () // |
| 108 | CONTC/0003421/2022 | RAJENDRA KANDAGARI VS DR. M MUTHUKUMAR, I.A.S. | ADV VS | // () // |
| 109 | CONTC/0003422/2022 | CHAKRADHAR PANDA VS G.MATHIVATHAN, I.A.S. | ADV VS | // () // |
| 110 | CONTC/0003423/2022 | PARAMESWAR JENA VS SANJIB CHOPRA, I.A.S | ADV VS | // () // |
| 111 | CONTC/0003424/2022 | BRAJ MOHAN LAL AGARWALLA VS SANJAY KUMAR MISHRA, SECY., KUCHINDA BAR ASSOCIATION KUCHINDA, SAMBALPUR | ADV VS | // () // |
| 112 | CONTC/0003425/2022 | SRIBATSA BEHERA VS BINA NIBEDITA SWAIN, TAHASILDAR ODAPADA. | SANJAY KUMAR PATTANAIK VS | // () // |
| 113 | CONTC/0003426/2022 | MAHESWAR MOHAPATRA VS BINA NIBEDITA SWAIN, TAHASILDAR ODAPADA. | SANJAY KUMAR PATTANAIK VS | // () // |

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| 114 | CONTC/0003427/2022 | SURESH BEHERA VS BINA NIBEDITA SWAIN, TAHASILDAR ODAPADA. | SANJAY KUMAR PATTANAIAK VS | // 0 // |
| 115 | CONTC/0003428/2022 | PRAFULLA BEHERA VS BINA NIBEDITA SWAIN, TAHASILDAR ODAPADA. | SANJAY KUMAR PATTANAIAK VS | // 0 // |
| 116 | CONTC/0003429/2022 | SRIPATI BEHERA VS BINA NIBEDITA SWAIN, TAHASILDAR ODAPADA. | SANJAY KUMAR PATTANAIAK VS | // 0 // |
| 117 | CONTC/0003430/2022 | CHAITANYA BEHERA VS BINA NIBEDITA SWAIN, TAHASILDAR ODAPADA. | SANJAY KUMAR PATTANAIAK VS | // 0 // |
| 118 | CONTC/0003431/2022 | KIRTAN BEHERA VS BINA NIBEDITA SWAIN, TAHASILDAR ODAPADA. | SANJAY KUMAR PATTANAIAK VS | // 0 // |
| 119 | CONTC/0003432/2022 | GANESWAR BEHERA VS BINA NIBEDITA SWAIN, TAHASILDAR ODAPADA. | SANJAY KUMAR PATTANAIAK VS | // 0 // |
| 120 | CONTC/0003433/2022 | SARAT KUMAR BEHERA VS BINA NIBEDITA SWAIN, TAHASILDAR ODAPADA. | SANJAY KUMAR PATTANAIAK VS | // 0 // |
| 121 | CONTC/0003434/2022 | GIRISH CHANDRA BEHERA VS BINA NIBEDITA SWAIN, TAHASILDAR ODAPADA. | SANJAY KUMAR PATTANAIAK VS | // 0 // |
| 122 | CONTC/0003435/2022 | BHARAT CHANDRA BEHERA VS BINA NIBEDITA SWAIN, TAHASILDAR ODAPADA. | SANJAY KUMAR PATTANAIAK VS | // 0 // |
| 123 | CONTC/0003436/2022 | GANGADHAR SAMAL VS SATYABRATA SAHU, I.A.S. | ADV VS | // 0 // |
| 124 | CONTC/0003437/2022 | TRILOCHAN MISHRA VS ANU GARG, ADDL. CHIEF SECY., WR DEPT. | ADV VS | // 0 // |
| 125 | CONTC/0003438/2022 | PRAMILA DALAI | PRATAP CHANDRA MISHRA | // |

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| | | VS | VS | 0 |
| 126 | CONTC/0003439/2022 | MADKAR SANDEEP SAMPAD, IPS. LAXMINARAYAN DORA | ADV | // |
| | | VS | VS | 0 |
| 127 | CONTC/0003440/2022 | BISHNUPADA SETHY, I.A.S. MITRA PODA | ADV | // |
| | | VS | VS | 0 |
| 128 | CONTC/0003441/2022 | ANU GARG, I.A.S. JUDHISTIR PRADHAN | ADV | // |
| | | VS | VS | 0 |
| 129 | CONTC/0003442/2022 | ANU GARG, I.A.S. NITYANANDA MAHARANA | ADV. | // |
| | | VS | VS | 0 |
| 130 | CONTC/0003443/2022 | ANU GARG,IAS NABAGHANA PANDA | ADV. | // |
| | | VS | VS | 0 |
| 131 | CONTC/0003444/2022 | ANU GARG,IAS BHABANI PRASAD MISHRA | ADV | // |
| | | VS | VS | 0 |
| 132 | CONTC/0003445/2022 | JITENDRA KUMAR SAHOO, OAS RAJ KISHORE MOHANTY | ADV | // |
| | | VS | VS | 0 |
| 133 | CONTC/0003446/2022 | JITENDRA KUMAR SAHOO,OAS BIJAYA CHANDRA PATTNAIK | ADV | // |
| | | VS | VS | 0 |
| 134 | CONTC/0003447/2022 | JITENDRA KUMAR SAHOO,OAS NIDHI NAYAK | ADV | // |
| | | VS | VS | 0 |
| 135 | CONTC/0003448/2022 | ANU GARG, I.A.S. ACHHAB SETHI | ADV | // |
| | | VS | VS | 0 |
| 136 | CONTC/0003449/2022 | SAMARTHA VERMA, I.A.S RANKANIDHI GOUDA | ADV | // |
| | | VS | VS | 0 |

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|-----|--------------------|---|--------------------------|--------------------------|
| 137 | CONTC/0003450/2022 | ANU GARG, I.A.S. GANGADHAR SAMAL VS | ADV VS | // // 0 |
| 138 | CONTC/0003451/2022 | TAPAN KUMAR SENAPATI, TAHASILDAR, AUL, KENDRAPARA SASMITA DASH VS | adv. VS | // // 0 |
| 139 | CONTC/0003452/2022 | RAJ KUMAR SHARMA, I.A.S. SANTANU KUMAR PANIGRAHI VS | ADV VS | // // 0 |
| 140 | CONTC/0003453/2022 | ALEKHA CHANDRA BEHURA, CHAIRMAN CUM COMPETENT AUTHORITY, UTKAL GRAMEEN BANK. PRAMOD CHANDRA NATH VS | ADV VS | // // 0 |
| 141 | CONTC/0003454/2022 | JAYANTA SAHU, EXECUTIVE OFFICER, NAC, PADAMPUR. K.DILLI RAO ACHARI VS | ADV VS | // // 0 |
| 142 | CONTC/0003455/2022 | COMMISSINERATE OF POLICE, NAYAPALLI LIPIKA PRIYADARSHINI VS | ADV VS | // // 0 |
| 143 | CONTC/0003456/2022 | AMULYANANDA MOHANTY, SECY., OF PURI NIMAPADACENTRAL CO OPERATIVE BANK LTD LIPIKA PRIYADARSHINI VS | ADV VS | // // 0 |
| 144 | CONTC/0003457/2022 | AMULYANANDA MOHANTY, SECY., OF PURI NIMAPADACENTRAL CO OPERATIVE BANK LTD HEMANTA KUMAR JENA VS | ADV. VS | // // 0 |
| 145 | CONTC/0003458/2022 | BISHNUPADA SETHY, I.A.S. DURGA PRASAD MOHANTA VS | ADV VS | // // 0 |
| 146 | CONTC/0003459/2022 | BISHNUPADA SETHI, I.A.S. SRIKANTA SAHOO VS | ADV VS | // // 0 |
| 147 | CONTC/0003460/2022 | BISHNUPADA SETHI, I.A.S. PRAVATA CHANDRA PATRA VS | ADV VS | // // 0 |
| | | BISHNUPADA SETHI, I.A.S. | | // |

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| 148 | CONTC/0003461/2022 | KISHORE CHANDRA DAS VS BISHNUPADA SETHI, I.A.S. | ADV VS | // 0 // |
| 149 | CONTC/0003462/2022 | SARBESWAR JENA VS BISHNUPADA SETHI, I.A.S. | ADV VS | // 0 // |
| 150 | CONTC/0003463/2022 | CHINTAMANI DAS VS BISHNUPADA SETHI, I.A.S. | ADV VS | // 0 // |
| 151 | CONTC/0003464/2022 | KRUSHNA CHANDRA JENA VS BISHNUPADA SETHI, I.A.S. | ADV VS | // 0 // |
| 152 | CONTC/0003465/2022 | DILLIP KUMAR BISWAL VS BISHNUPADA SETHI, I.A.S. | ADV VS | // 0 // |
| 153 | CONTC/0003466/2022 | JOGENDRA KUMAR MOHANTA VS BISHNUPADA SETHI, I.A.S. | ADV VS | // 0 // |
| 154 | CONTC/0003467/2022 | SUSIL KUMAR MISHRA VS BISHNUPADA SETHI, I.A.S. | ADV VS | // 0 // |
| 155 | CONTC/0003468/2022 | SOMANATH BARIK VS BISHNUPADA SETHI, I.A.S. | ADV VS | // 0 // |
| 156 | CONTC/0003469/2022 | KRUSHNA CHANDRA SAHOO VS BISHNUPADA SETHI, I.A.S. | ADV VS | // 0 // |
| 157 | CONTC/0003470/2022 | RAMESH CHANDRA JENA VS BISHNUPADA SETHI, I.A.S. | ADV VS | // 0 // |
| 158 | CONTC/0003471/2022 | SASI BHUSAN DASH VS BISHNUPADA SETHI, I.A.S. | ADV VS | // 0 // |
| 159 | CONTC/0003472/2022 | KSHIROD KUMAR DASH | ADV | // |

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|-----------|--------------------|---|---------------------------------|---------------------------------|
| | | VS | VS | 0 |
| 160 | CONTC/0003473/2022 | BISHNUPADA SETHI, I.A.S. BASANTA KUMAR ROUT | ADV | // |
| | | VS | VS | 0 |
| 161 | CONTC/0003474/2022 | BISHNUPADA SETHI, I.A.S. AMARNATH NAYAK | ADV | // |
| | | VS | VS | 0 |
| 162 | CONTC/0003475/2022 | BISHNUPADA SETHI, I.A.S. PRAFULLA KUMAR BHATTA | ADV | // |
| | | VS | VS | 0 |
| 163 | CONTC/0003476/2022 | BISHNUPADA SETHI, I.A.S. ANUPAMA PARIDA | ADV | // |
| | | VS | VS | 0 |
| 164 | CONTC/0003477/2022 | BISHNUPADA SETHI, I.A.S. RAMA SETH | ADV | // |
| | | VS | VS | 0 |
| 165 | CONTC/0003478/2022 | G. MARTIVTAY, SECY., URBAN DEVELOPMENT DEPT. JANEK SANDHA | ADV | // |
| | | VS | VS | 0 |
| 166 | CONTC/0003479/2022 | G. MARTIVTAY, SECY., URBAN DEVELOPMENT DEPT. DUSMANTA SAHU | ADV | // |
| | | VS | VS | 0 |
| 167 | CONTC/0003480/2022 | DR. MONA SHARMA, ADDL. CHIEF SECY., FE DEPT. SANATAN BISI | ADV | // |
| | | VS | VS | 0 |
| 168 | CONTC/0003481/2022 | DR. MONA SHARMA, ADDL. CHIEF SECY., FE DEPT. SURAMA DASH | PITAMBAR PATRA | // |
| | | VS | VS | 0 |
| 169 | CONTC/0003482/2022 | STATE OF ODISHA ASHOK KUMAR JENA | ADV | // |
| | | VS | VS | 0 |
| 170 | CONTC/0003483/2022 | SANGRAMJIT NAYAK, I.A.S. SRIMUKHA SAHOO | ADV | // |
| | | VS | VS | 0 |

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|-----|--------------------|--|--|--|
| 171 | CONTC/0003484/2022 | SIDDHARTH SANKAR SWAIN, COLLECTOR AND DM , ANUGUL DR.PITHA CHARAN MURMU VS | ADV ADV | // // () |
| 172 | CONTC/0003485/2022 | SWADHA DEV SINGH, COLLECTOR AND DM NUAPADA GYANA RANJAN MAHAPATRA VS | ADV ADV | // // () |
| 173 | CONTC/0003486/2022 | SANGRAM KESHARI MOHAPATRA, COLLECTOR, KHURDA ANAM CHANDRA LENKA VS | ADV. ADV. | // // () |
| 174 | CONTC/0003487/2022 | SATYARANJAN SAHOO,DIRECTOR,SECONDARY EDU. SUJATA DASH VS | ADV ADV | // // () |
| 175 | CONTR/0000025/2022 | JADUNATH SA, BRANCH MANAGER, BALASORE CENTRAL CO OPERATIVE BANK LTD. SONALIKA MOHANTY VS | ADV. ADV. | // // /0 () |
| 176 | CRLA/0000394/2022 | JYOTI RANJAN SAMANTARAY CHUNURAM MOHANTA VS | RAMAKANTA PRADHAN RAMAKANTA PRADHAN | // // BARIPADA SADAR /28 /2016 () |
| 177 | CRLA/0000395/2022 | STATE OF ODISHA BABULI SAHU VS | SIBA PRASAD MISHRA SIBA PRASAD MISHRA | // // ANGUL TOWN /45 /2022 () |
| 178 | CRLA/0000396/2022 | STATE OF ODISHA BHAJA @ PURNA MAHANTA @ PURNA CHANDRA MAHANTA VS | RAMAKANTA PRADHAN RAMAKANTA PRADHAN | // // TELKOI /130 /2015 () |
| 179 | CRLA/0000397/2022 | STATE OF ODISHA DILLIP BARIK VS | SUBODH KUMAR MOHANTY SUBODH KUMAR MOHANTY | // // JEYPORE MAHILA /29 /2018 () |
| 180 | CRLA/0000398/2022 | STATE OF ODISHA KSHYMANIDHI PUTEL VS | JAGABANDHU SAHU JAGABANDHU SAHU | // // BOLANGIR TOWN /64 /2014 () |
| 181 | CRLA/0000399/2022 | STATE OF ODISHA RANGADHAR BISWAL VS | BHABANI SHANKAR DASPARIDA BHABANI SHANKAR DASPARIDA | // // NIKIRAI /18 /2014 () |
| | | STATE OF ODISHA | | // |

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|-----|--------------------|---|--------------------------------|--|
| 182 | CRLMA/0000114/2022 | NARAYAN KUMAR KHAITAN VS UNION OF INDIA | ADV. VS | //0 () // |
| 183 | CRLMC/0001327/2022 | SANTOSH SUNA VS STATE OF ODISHA | A.K.DASH VS | //0 J.M.F.C.,BARGARH(Bargarh *) ICC/0000026/2017 |
| 184 | CRLMC/0001328/2022 | SUBIR KUMAR MUDULI VS STATE OF ODISHA | SIDHARTHA DAS VS | BALIANTA P.S. /74 /2021 () // |
| 185 | CRLMC/0001329/2022 | PANCHU PRADHAN VS STATE OF ODISHA | BHAWANI SANKAR PANIGRAHI VS | ODAGAON /229 /2018 () // |
| 186 | CRLMC/0001330/2022 | PRADEP@BIJAY KUMAR SAHOO VS STATE OF ODISHA | SAKTIDHARA MISHRA VS | FATEGARH /78 /2021 () // |
| 187 | CRLMC/0001331/2022 | MONDAL NADER VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | //0 () // |
| 188 | CRLMC/0001332/2022 | DEBENDRA NATH BAGHSINGH VS STATE OF ODISHA | PRASANTA KUMAR SAHOO VS | COLLIERY /100 /2019 () // |
| 189 | CRLMC/0001333/2022 | KISHORE KUMAR RAY VS STATE OF ODISHA | MANORANJAN MISHRA VS | //0 () // |
| 190 | CRLMC/0001334/2022 | SALIGRAM SAHA VS STATE OF ODISHA | SUBRAT KUMAR DAS VS | //0 () // |
| 191 | CRLMC/0001335/2022 | SURAVI MUDULI VS STATE OF ODISHA | ASHOK DAS VS | KHURDA P.S. /476 /2020 () // |
| 192 | CRLMC/0001336/2022 | JANAKI BALLAVA PATNAIK VS STATE OF ODISHA | SARITA PANDA VS | CHANDAKA P.S. /242 /2021 () // |
| 193 | CRLMC/0001337/2022 | DAYAL NAIK @ MAMLA NAIK | UMAKANTA BARIK | CHHEND /7 /2015 |

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|-----|--------------------|-----------------------|--------------------------|---------------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 194 | CRLMC/0001338/2022 | REBATI BEHERA | AMITAV TRIPATHY | KHANDAPARA /234 /2017 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 195 | CRLMC/0001339/2022 | SUSANTA KUMAR MALLICK | HRUDANANDA TRIPATHY | SUNABEDA /161 /2015 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 196 | CRLMC/0001340/2022 | SK.AZMAN ALLI | BHARAT JALLI | TIRTOL /155 /2018 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 197 | CRLMC/0001341/2022 | SIBA CHARAN BEHERA | SMRUTI RANJAN MOHAPATRA | SUKINDA /42 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 198 | CRLMC/0001342/2022 | SANTOSH KUMAR BHUYAN | ACHYUTANANDA PATNAIK | KHANDAGIRI P.S. /188 /2007 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 199 | CRLMC/0001343/2022 | DEEPAK KUMAR PRADHAN | SEPHALEE DAS | / /0 |
| | | VS | VS | () |
| | | SWETA PAREKH | | // |
| 200 | CRLMC/0001344/2022 | DEEPAK KUMAR PRADHAN | SEPHALEE DAS | / /0 |
| | | VS | VS | () |
| | | SWETA PAREKH | | // |
| 201 | CRLMC/0001345/2022 | DEEPAK KUMAR PRADHAN | SEPHALEE DAS | / /0 |
| | | VS | VS | () |
| | | SWETA PAREKH | | // |
| 202 | CRLMC/0001346/2022 | DEEPAK KUMAR PRADHAN | SEPHALEE DAS | / /0 |
| | | VS | VS | () |
| | | SWETA PAREKH | | // |
| 203 | CRLMC/0001347/2022 | RAJANIKANTA MAHALIK | DIPAK RANJAN MISHRA | MAHILA P.S. BUXIBAZAR /40 /2020 |
| | | VS | VS | () |
| | | DEBASHREE MOHANTY | | // |
| 204 | CRLMP/0000930/2022 | CHANDRAMANI SWAIN | SAMIR KUMAR BEHERA | / /0 |
| | | VS | VS | () |

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|-----------|--------------------|--|---------------------------------|---------------------------------|
| 205 | CRLMP/0000931/2022 | STATE OF ODISHA SRIKANTA KUMAR SAHOO VS | K.C.NAYAK VS | // /0 () |
| 206 | CRLMP/0000932/2022 | STATE OF ODISHA RASMITA KUMARI RAULO VS | MANAS CHAND VS | // /0 () |
| 207 | CRLMP/0000933/2022 | STATE OF ODISHA BIDESHI BEHERA VS | MANAS CHAND VS | // /0 () |
| 208 | CRLMP/0000934/2022 | STATE OF ODISHA GANGADHAR SAMAL VS | MANAS CHAND VS | // /0 () |
| 209 | CRLMP/0000935/2022 | THE DIRECTOR GENERAL OF POLICE (VIG) PRABODHA CHANDRA RAY VS | CHANDANA MISHRA VS | // /0 () |
| 210 | CRLMP/0000936/2022 | STATE OF ODISHA SUSHANTA KUMAR DAS VS | S.K.NAYAK VS | // /0 () |
| 211 | CRLMP/0000937/2022 | STATE OF ODISHA V.SASI RAO VS | JAYADEBA BEHERA VS | // /0 () |
| 212 | CRLMP/0000938/2022 | STATE OF ODISHA ALDA NIRGA VS | RABINDRANATH PRUSTY VS | // /0 () |
| 213 | CRLMP/0000939/2022 | STATE OF ODISHA HIMANSHU PATNAIK VS | JAYDEEP PAL VS | // /0 () |
| 214 | CRLMP/0000940/2022 | STATE OF ODISHA RAJENDRA KSHIRABDHI TANMAYA KANTA VS | AMITAV TRIPATHY VS | // /0 () |
| 215 | CRLMP/0000941/2022 | STATE OF ODISHA BIJAN KUMAR RAY VS STATE OF ODISHA | SUDARSAN BEHERA VS | // /0 () // |

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|-----|---------------------|--|------------------------------|--|
| 216 | CRLMP/0000942/2022 | DHANESWAR SAHOO VS STATE OF ODISHA | BYOMAKESH TRIPATHY VS | // () // |
| 217 | CRLMP/0000943/2022 | SAMIR MOHANTY VS STATE OF ODISHA | BYOMAKESH TRIPATHY VS | // () // |
| 218 | CRLMP/0000944/2022 | BIKASH NAYAK VS STATE OF ODISHA | BYOMAKESH TRIPATHY VS | // () // |
| 219 | CRLMP/0000945/2022 | RAJANIKANTA MAHALIK VS STATE OF ODISHA | DIPAK RANJAN MISHRA VS | // () // |
| 220 | CRLREV/0000204/2022 | JAGADANANDA ROUT VS ANANYA ROUT | BIKRAM CHANDRA GHADEI VS | // () // |
| 221 | CRLREV/0000205/2022 | BABULI PANGI VS STATE OF ODISHA | DEVASIS MOHANTY VS | JEYPORE SADAR /42 /2022 () // |
| 222 | CRLREV/0000206/2022 | AJAY KUMAR SARA VS STATE OF ODISHA | ARIJEET MISHRA VS | JAJPUR SADAR /24 /2022 () // |
| 223 | CRLREV/0000207/2022 | TRINATH SAHU VS STATE OF ODISHA | PRABHU PRASANNA BEHERA VS | PHULBANI TOWN /96 /2018 SPECIAL JUDGE, PHULBANI(Kandhamal) CT/0000011/2020 |
| 224 | CRP/0000011/2022 | BRANCH MANAGER CENTRAL BANK OF INDIA VS BIJAYLAXMI SAHOO | TUNA SAHU VS | // () // |
| 225 | FAO/0000169/2022 | RENU DEVI VS UNION OF INDIA | SATYABAN SAHOO VS | // () // |
| 226 | FAO/0000170/2022 | SANTILATA BEHERA VS UNION OF INDIA | SATYABAN SAHOO VS | // () // |
| 227 | FAO/0000171/2022 | PATHANI BEHERA | SATYABAN SAHOO | // |

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|-----|-------------------|---|--------------------------|--------------------------|
| | | VS | VS | 0 |
| | | UNION OF INDIA | | // |
| 228 | FAO/0000172/2022 | THE DIVISIONAL MANAGER M/S. NATIONAL INSURANCE CO. LTD. | MOYAN BEHARI DAS | // |
| | | VS | VS | 0 |
| | | SUJATA PATNAIK | | // |
| 229 | FAO/0000173/2022 | LEGAL MANAGER,M/S NEW INDIA ASSURANCE CO. | SUDEEP KUMAR SARANGI | // |
| | | VS | VS | 0 |
| | | SURYAKANTA JENA | | // |
| 230 | FAO/0000174/2022 | LEGAL MANAGER,M/S. NEW INDIA ASSURANCE CO. | SUDEEP KUMAR SARANGI | // |
| | | VS | VS | 0 |
| | | KARTIK CHANDRA SWAIN | | // |
| 231 | FAO/0000175/2022 | MANAGING COMMITTEE OF KONARK GIRLS HIGH SCHOOL | SURGEESH NARAYAN RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 232 | FAO/0000176/2022 | M.C. OF MAA SINDUREI HIGH SCHOOL, KURIKANA | MAHENDRA KUMAR SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 233 | LAA/0000016/2022 | SURESH MEHER | SANTOSH KUMAR NANDA | // |
| | | VS | VS | 0 |
| | | LAND ADCQUISITION ZONE OFFICER, KHURDA | | // |
| 234 | MACA/0000225/2022 | DIVISIONAL MANAGER,M/S. NATIONAL INSURANCE CO. LTD. | SANTOSH KUMAR MOHANTY | // |
| | | VS | VS | 0 |
| | | SANGRAM PURTTI | | // |
| 235 | MACA/0000226/2022 | DIVISIONAL MANAGER,M/S. NATIONAL INSURANCE CO. LTD. | MOYAN BEHARI DAS | // |
| | | VS | VS | 0 |
| | | BHABANI MAJHI | | // |
| 236 | MACA/0000227/2022 | PARBATI MEHER | PRADEEP KUMAR MISHRA | // |
| | | VS | VS | 0 |
| | | MUKESH PANIGRAHI | | // |
| 237 | MACA/0000228/2022 | USHARANI SAHOO | PRADEEP KUMAR MISHRA | // |
| | | VS | VS | 0 |
| | | SAURABH RANJAN PRADHAN | | // |
| 238 | MACA/0000229/2022 | PRABHATI MEHER | PRADEEP KUMAR MISHRA | // |
| | | VS | VS | 0 |

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|-----|--------------------|--|-----------------------------|--------------------------|
| 239 | MACA/0000230/2022 | MUKESH PANIGRAHI UNITED INDIA INSURANCE CO. LTD. VS | SOMANATH ROY VS | // // 0 |
| 240 | MACA/0000231/2022 | RAMAKANTA SAMANTARAY THE DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD. | ANANTOSH MOHANTY VS | // // 0 |
| 241 | MACA/0000232/2022 | BIJAYA KUMAR MOHAPATRO THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD. | PRASANTA KUMAR MAHALI VS | // // 0 |
| 242 | MACA/0000233/2022 | JIBANANDA SAHOO RABINARAYAN PANIGRAHI VS | RUPESH KUMAR MOHANTY VS | // // 0 |
| 243 | MACA/0000234/2022 | M.D., M/S. TRUCK FIRST SERVICES PVT. LTD. THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD. | PRAKASH KUMAR MOHANTY VS | // // 0 |
| 244 | MACA/0000235/2022 | PANKAJINI BEBERA THE MANAGER, T.P.HUB, UNITED INDIA INSURANCE CO. LTD. | PRAKASH KUMAR MOHANTY VS | // // 0 |
| 245 | MACA/0000236/2022 | SANGHAMITRA PAL THE DIVL. MANAGER, UNITED INDIA INSURANCE CO. LTD. | PRAKASH KUMAR MOHANTY VS | // // 0 |
| 246 | MACA/0000237/2022 | SASHI PATRA THE MANAGER (LEGAL), M/S. NATIONAL INSURANCE CO. LTD. | PRAKASH KUMAR MOHANTY VS | // // 0 |
| 247 | RPFAM/0000095/2022 | PRASANT NATH PRADEEP KUMAR CHAND VS | BIKRAM CHANDRA GHADEI VS | // // 0 |
| 248 | RPFAM/0000096/2022 | SONIA CHAND JAYANTA SWAIN VS | ARIJEET MISHRA VS | // // 0 |
| 249 | RPFAM/0000097/2022 | SUJATA SWAIN PERIMITI KAMESH @ P. KAMESWAR RAO VS | SIDHARTH PRASAD DAS VS | // // 0 |
| | | PERIMITI RADHAMMA | | // |

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|-----|---------------------|--|------------------------------------|--|
| 250 | RPFAM/0000098/2022 | CHINMAYANANDA SAHOO VS PRAGNYASRI SAHOO | BHABANI SHANKAR TRIPATHY (1) VS | // 0 // |
| 251 | RPFAM/0000099/2022 | KANHU CHARANA DEHURI VS BANITA DEHURI | SUJATA JENA VS | // 0 // |
| 252 | RSA/0000109/2022 | KHULANA MALIK VS JAGANATH MALIK | DWARIKA PRASAD MOHANTY VS | // 0 // |
| 253 | RSA/0000110/2022 | RAGHUNATH MUDULI VS STATE OF ODISHA | DWARIKA PRASAD MOHANTY VS | // 0 // |
| 254 | RSA/0000111/2022 | KULAMANI SAHU VS PRATIVA MANJARI NAYAK | PRAKASH RANJAN BARIK VS | // 0 // |
| 255 | RSA/0000112/2022 | PURUSATAM BHOE VS STATE OF ODISHA | SOUGAT DASH VS | // 0 // |
| 256 | TRP(C)/0000172/2022 | DHIREN KUMAR SAHU VS AMARENDRA PRUSTY | RAMESH AGARWAL VS | // 0 // |
| 257 | TRP(C)/0000173/2022 | GEETANJALI SAMANTARAY @ MISHRA VS SATYAJIT SAMANTRAY | ARIJEET MISHRA VS | // 0 // |
| 258 | TRP(C)/0000174/2022 | MONALI MOHAPATRA VS RAJNIKANT GWAL | SUDEEPTA KUMAR SINGH VS | // JUDGE FAMILY COURT,BHUBANESWAR(Khordha *) CP/0000348/2022 |
| 259 | TRPCRL/0000035/2022 | M/S. SHREE LINGARAJ FEEDS LTD. VS PRASANTA KUMAR PATRA | DR. PRASANTA KUMAR MISHRA VS | //0 0 // |
| 260 | WP(C)/0012492/2022 | PABITRA MOHAN SAHOO VS STATE OF ODISHA | BISWARANJAN DALAI VS | // 0 // |
| 261 | WP(C)/0012493/2022 | SUKADEV BADHAI | ARABINDA TRIPATHY | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|--------------------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 262 | WP(C)/0012494/2022 | LOBHABATI PATEL | PRADIPTA KUMAR PATTANAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 263 | WP(C)/0012495/2022 | SUKUMAR MRIDHA | SUBASH CHANDRA SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 264 | WP(C)/0012496/2022 | MAA SANTOSHI S.S.G. FROUP, JAJPUR | NIRMAL CHANDRA DAS | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 265 | WP(C)/0012497/2022 | STATE OF ODISHA | SANDEEP PARIDA, SR.S.C.(S. AND M.E.) | // |
| | | VS | VS | 0 |
| | | HIRABATI BHATRA | | // |
| 266 | WP(C)/0012498/2022 | PRAMOD KUMAR PATRA | RAMA KRISHNA BISOI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 267 | WP(C)/0012499/2022 | YOUTH SPORTING CRICKET CLUB | SUSANTA KUMAR DASH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 268 | WP(C)/0012500/2022 | ANNAPURNA MISHRA | SOUBHAGYA KUMAR DASH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 269 | WP(C)/0012501/2022 | SUDARSAN DASH | DILLIP KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 270 | WP(C)/0012502/2022 | BEDABYASA NAG | SUSANTA KUMAR SAHU | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 271 | WP(C)/0012503/2022 | SRINIBASA SABAT | PRASANTA KUMAR MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 272 | WP(C)/0012504/2022 | EXECUTIVE ENGINEER, MECHANICAL DIVN. AMBAS | SHUKTI PRASAD PANDA, AGA | // |
| | | VS | VS | 0 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---|---------------------------------|
| 273 | WP(C)/0012505/2022 | THE ASST. PROVIDENT FUND COMMISSIONER (PD), EPFO SAHA MIRGA @ MADHABA CHANDRA MIRGA VS STATE OF ODISHA | SUSANTA KUMAR SAHU VS | // // () |
| 274 | WP(C)/0012506/2022 | MD. MURTEZA VS STATE OF ODISHA | M.PRATAP @ PRATAP KUMAR MOHAPATRA VS | // () |
| 275 | WP(C)/0012507/2022 | NANDA KISHORE PARIDA VS THE VICE CHANCELLOR, (OUAT), BBSR | M.PRATAP @ PRATAP KUMAR MOHAPATRA VS | // () |
| 276 | WP(C)/0012508/2022 | PARBATI MISHRA VS STATE OF ORISSA | M.PRATAP @ PRATAP KUMAR MOHAPATRA VS | // () |
| 277 | WP(C)/0012509/2022 | BHAGABAN NAYAK VS STATE OF ODISHA | SATYA SHIVA DASH VS | // () |
| 278 | WP(C)/0012510/2022 | NIHAR RANJAN NAIK VS STATE OF ODISHA | ADHIRAJ MOHANTY VS | // () |
| 279 | WP(C)/0012511/2022 | BRAJA MOHAN ROUT VS STATE OF ODISHA | PRASANTA KUMAR NANDA VS | // () |
| 280 | WP(C)/0012512/2022 | SUBNAM SWAIN @ MOHANTY VS SUJAN KUMAR MOHANTY | BIBEKANANDA BHUYAN VS | // () |
| 281 | WP(C)/0012513/2022 | M/S. ORICLEAN PVT. LTD., CUTTACK VS STATE OF ODISHA | BIBEKANANDA BHUYAN VS | // () |
| 282 | WP(C)/0012514/2022 | BHABANI SANKAR NAYAK VS STATE OF ODISHA | DILLIP KUMAR MOHAPATRA VS | // () |
| 283 | WP(C)/0012515/2022 | NIRMALA MAHARATH VS STATE OF ODISHA | BIBEKANANDA BHUYAN VS | // () |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|------------------------------|--------------------------|
| 284 | WP(C)/0012516/2022 | PRATAP CHANDRA BEHERA VS STATE OF ODISHA | DILLIP KUMAR MOHAPATRA VS | // 0 // |
| 285 | WP(C)/0012517/2022 | PRABHAS KUMAR PRADHAN VS CHAIRMAN CUM MD, MCL, SAMBALPUR | GYANARANJAN SETHI VS | // 0 // |
| 286 | WP(C)/0012518/2022 | HRUDAYA CHAITAN DAS VS STATE OF ODISHA | DAYANIDHI MISHRA VS | // 0 // |
| 287 | WP(C)/0012519/2022 | PRADYUMNA KUMAR PRADHAN VS CHAIRMAN CUM MD, MCL, SAMBALPUR | GYANARANJAN SETHI VS | // 0 // |
| 288 | WP(C)/0012520/2022 | BASUDEBA JENA VS STATE OF ODISHA | ACHYUTANANDA PATTANAİK VS | // 0 // |
| 289 | WP(C)/0012521/2022 | RAMA RANJAN SENAPATI VS STATE OF ODISHA | BIBEKANANDA BHUYAN VS | // 0 // |
| 290 | WP(C)/0012522/2022 | BADAL KUMAR DAS VS CDA, CUTTACK | B.N.MOHAPATRA VS | // 0 // |
| 291 | WP(C)/0012523/2022 | NAYAN RANJAN DAS VS STATE OF ODISHA | NIRANJAN BISWAL VS | // 0 // |
| 292 | WP(C)/0012524/2022 | SAROJ KUMAR OJHA VS R.T.O., CHANDIKHOLE | SITANSU MOHAN SINGH VS | // 0 // |
| 293 | WP(C)/0012525/2022 | G.DEBENDRA REDDY VS R.T.O., CUTTACK | SITANSU MOHAN SINGH VS | // 0 // |
| 294 | WP(C)/0012526/2022 | M/S JAI LAXMI AGRO FOODS PVT. LTD. VS TRANSPORT COMMNR. CUM CHAIRMAN, ODISHA | SITANSU MOHAN SINGH VS | // 0 // |
| 295 | WP(C)/0012527/2022 | BHRAMARBARA PATRA | SUDHIR KUMAR PATRA | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| | | VS | VS | 0 |
| | | DISTRICT EDUCATION OFFICER, CUTTACK | | // |
| 296 | WP(C)/0012528/2022 | M/S KAY BEE INDUSTRIES | SITANSU MOHAN SINGH | // |
| | | VS | VS | 0 |
| | | THE TRANSPORT COMMNR. CUM CHAIRMAN, ODISHA | | // |
| 297 | WP(C)/0012529/2022 | PRADYUMNA KUMAR MOHANTY | ANJAN KUMAR JENA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 298 | WP(C)/0012530/2022 | PRADEEP GOUD | PRASANTA KUMAR SATAPATHY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 299 | WP(C)/0012531/2022 | MD.SHAHABUDDIN | PRASANTA KUMAR SATAPATHY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 300 | WP(C)/0012532/2022 | M/S PALLAB COLD HOME AND LOGISTIC PVT. LTD. AGASTI KANUNGO | | // |
| | | VS | VS | 0 |
| | | AO, INDIAN BANK, KENDRAPARA BRANCH | | // |
| 301 | WP(C)/0012533/2022 | ARUN KUMAR ROUT | LALATENDU SAMAL | // |
| | | VS | VS | 0 |
| | | PRINCIPAL SECY. TO GOVT. OF ODISHA,WR DEPT. | | // |
| 302 | WP(C)/0012534/2022 | RAJAT KUMAR DASH | PRAFULLA CHANDRA ACHARYA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 303 | WP(C)/0012535/2022 | NIKUNJA BIHARI MISHRA | TAPAN KUMAR BISWAL | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 304 | WP(C)/0012536/2022 | LOKANATH GADTYA | NARESH CHANDRA JENA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 305 | WP(C)/0012537/2022 | PRABHAKAR JALLY | PRADEEP KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 306 | WP(C)/0012538/2022 | CHANDRAJIT MOHANTY | UPENDRA KUMAR SAMAL | // |
| | | VS | VS | 0 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|---------------------------------|--------------------------|
| 307 | WP(C)/0012539/2022 | STATE OF ODISHA PRADEEP KUMAR PATRA VS | PABITRA KUMAR NAYAK VS | // // () |
| 308 | WP(C)/0012540/2022 | THE COLLECTOR AND DM, MAYURBHANJ RANJIT KUMAR SAHU VS | ARJUNA CHARANA BEHERA VS | // // () |
| 309 | WP(C)/0012541/2022 | THE STATE OF ODISHA RAMESH CHANDRA SAHU VS | SIDHARTHA MISHRA 1 VS | // // () |
| 310 | WP(C)/0012542/2022 | STATE OF ODISHA BISWAJIT MOHANTY VS | GIRIJA NANDAN DAS VS | // // () |
| 311 | WP(C)/0012543/2022 | STATE OF ODISHA RAUTA RAUTARANI SHG,BALASORE VS | MITALI MADHUSMITA MOHANTY VS | // // () |
| 312 | WP(C)/0012544/2022 | STATE OF ORISSA KIRAN KUMAR PANDA VS | BIDYALOK MOHAPATRA VS | // // () |
| 313 | WP(C)/0012545/2022 | STATE OF ODISHA BINOD KHORA VS | SIDHESWAR MALLIK VS | // // () |
| 314 | WP(C)/0012546/2022 | STATE OF ODISHA SIBA SANKAR SAHOO VS | NALINI KANTA DASH VS | // // () |
| 315 | WP(C)/0012547/2022 | AO,STATE BANK OF INDIA,JAJPUR GUPTA PRASAD GADBA VS | SIDHESWAR MALLIK VS | // // () |
| 316 | WP(C)/0012548/2022 | STATE OF ODISHA A.ARUN KUMAR VS | S.RATH VS | // // () |
| 317 | WP(C)/0012549/2022 | STATE OF ODISHA PRAMOD KUMAR SAHOO VS | PRASANTA KUMAR SAHOO VS | // // () |
| | | STATE OF ODISHA | | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 318 | WP(C)/0012550/2022 | SANTANU KUMAR RANA VS STATE OF ODISHA | SWAPNIL ROY VS | // 0 // |
| 319 | WP(C)/0012551/2022 | DHANANJAYA KHURA VS STATE OF ODISHA | SASWAT DAS VS | // 0 // |
| 320 | WP(C)/0012552/2022 | PRAMOD KUMAR SAHOO VS STATE OF ODISHA | PRASANTA KUMAR SAHOO VS | // 0 // |
| 321 | WP(C)/0012553/2022 | SANJAY KUMAR KANUNGO VS STATE OF ODISHA | AUROVINDA MOHANTY VS | // 0 // |
| 322 | WP(C)/0012554/2022 | RANJAN MALI VS STATE OF ODISHA | SIDDHARTH PRASAD MISHRA VS | // 0 // |
| 323 | WP(C)/0012555/2022 | RAMDAS SOREN VS STATE OF ODISHA | BIDESH RANJAN BEHERA VS | // 0 // |
| 324 | WP(C)/0012556/2022 | RANJITA BARIK VS R.T.O.,KEONJHAR | DILLIP KUMAR PATTANAYAK VS | // 0 // |
| 325 | WP(C)/0012557/2022 | SIBARAM SAHU VS THE STATE OF ODISHA | SUBASH CHANDRA PUSPALAKA VS | // 0 // |
| 326 | WP(C)/0012558/2022 | NARAYAN MEHER VS STATE OF ODISHA | LALIT KUMAR MAHARANA VS | // 0 // |
| 327 | WP(C)/0012559/2022 | SALU AGARWAL VS ITO WARD(1),BARIPADA | KANANBALA ROY CHOUDHURY VS | // 0 // |
| 328 | WP(C)/0012560/2022 | M/S. RADHESHYAM AGRAWAL, CHHATISGARH VS STATE OF ODISHA | PRADIPTA KUMAR MOHANTY VS | // 0 // |
| 329 | WP(C)/0012561/2022 | SURESH KUMAR AGARWAL | KANANBALA ROY CHOUDHURY | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|--------------------------|--------------------------|
| | | VS | VS | 0 |
| | | ITO WARD(1),BARIPADA | | // |
| 330 | WP(C)/0012562/2022 | SRINIBAS DASH | GOPINATH PANDA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 331 | WP(C)/0012563/2022 | M/S BKD INFRASTRUCTURE PVT. LTD.,SAMBALPURBHABANI PRASAD MOHANTY | | // |
| | | VS | VS | 0 |
| | | THE SALES TAX OFFICER,SAMBALPUR I CIRCLE | | // |
| 332 | WP(C)/0012564/2022 | HARIHARA LENKA | GYANESWAR SATPATHY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 333 | WP(C)/0012565/2022 | M/S AUROGLOBAL COMTRADE PRIVATE LIMITED | JAGMOHAN PATTANAIAK | // |
| | | VS | VS | 0 |
| | | THE CHAIRMAN, CENTRAL BOARD OF DIRECT TAXES, NEW DELHI | | // |
| 334 | WP(C)/0012566/2022 | HARIHARA LENKA | GYANESWAR SATPATHY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 335 | WP(C)/0012567/2022 | JOGENDRA PRASAD DAS | SACHIDANANDA PADHEE | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 336 | WP(C)/0012568/2022 | HARIHARA LENKA | GYANESWAR SATPATHY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 337 | WP(C)/0012569/2022 | NARENDRA KUMAR MOHANTY | SUSANTA KUMAR NAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 338 | WP(C)/0012570/2022 | DILLIP KUMAR SATAPATHY | SHARMISTHA SAMAL | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 339 | WP(C)/0012571/2022 | BIKRAM KESHARI SAHOO | SACHIDANANDA PADHEE | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 340 | WP(C)/0012572/2022 | SOUENDRA KUMAR BARIK | SHARMISTHA SAMAL | // |
| | | VS | VS | 0 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| 341 | WP(C)/0012573/2022 | STATE OF ODISHA MINA MUDULI VS | SOMANATH NANDA VS | // // () |
| 342 | WP(C)/0012574/2022 | STATE OF ODISHA SMRUTI RANJAN SAHOO VS | SAMEER KUMAR DAS VS | // // () |
| 343 | WP(C)/0012575/2022 | TATA POWER CENTRAL ODISHA DISTRIBUTION LTD ASHOK KUMAR MOHAPATRA VS | SAMEER KUMAR DAS VS | // // () |
| 344 | WP(C)/0012576/2022 | REGISTRAR, COOPERATIVE SOCIETIES, BBSR KISHOR KUMAR KAYASTHA VS | SARMISTHA SAMAL VS | // // () |
| 345 | WP(C)/0012577/2022 | STATE OF ODISHA KRUSHNA CHANDRA SAHOO VS | SARMISTHA SAMAL VS | // // () |
| 346 | WP(C)/0012578/2022 | STATE OF ODISHA SAROJ KUMAR PANIGRAHI VS | DILLIP KUMAR MOHANTY VS | // // () |
| 347 | WP(C)/0012579/2022 | STATE OF ORISSA KRUSHNA CHANDRA SARAN VS | SARMISTHA SAMAL VS | // // () |
| 348 | WP(C)/0012580/2022 | STATE OF ODISHA SATYANANDA NAYAK VS | BIJAY KUMAR NAYAK-3 VS | // // () |
| 349 | WP(C)/0012581/2022 | UNION OF INDIA (SMC) OF DINASINGHPATNA PRIMARY SCHOOL, CUSHA VS | SARMISTHA SAMAL VS | // // () |
| 350 | WP(C)/0012582/2022 | STATE OF ORISSA RETIRES OF REGINOAL RURAL BANK WELFARE SOCIETY, KODARAENA VS | SARMISTHA SAMAL VS | // // () |
| 351 | WP(C)/0012583/2022 | CHAIRMAN, ODISHA GRAMYA BANK, BBSR PARAMESWAR SAHU VS STATE OF ORISSA | SARMISTHA SAMAL VS | // // () // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| 352 | WP(C)/0012584/2022 | PRANA KRUSHNA DASH VS STATE OF ODISHA | AMITABH MISHRA VS | // 0 // |
| 353 | WP(C)/0012585/2022 | M/S RADHEYSHYAM AGRAWAL VS STATE OF ODISHA | PRADIPTA KUMAR MOHANTY VS | // 0 // |
| 354 | WP(C)/0012586/2022 | JIMUT BAHAN ROUT VS STATE OF ORISSA | SHARMISTHA SAMAL VS | // 0 // |
| 355 | WP(C)/0012587/2022 | KANAKALATA SETHY VS STATE OF ODISHA | SURYA NARAYAN PATNAIK VS | // 0 // |
| 356 | WP(C)/0012588/2022 | M/S RADHEYSHYAM AGRAWAL VS STATE OF ODISHA | PRADIPTA KUMAR MOHANTY VS | // 0 // |
| 357 | WP(C)/0012589/2022 | LAXMAN KUMAR SAHU VS STATE OF ORISSA | SHARMISTHA SAMAL VS | // 0 // |
| 358 | WP(C)/0012590/2022 | MENAKA SWAIN VS STATE OF ODISHA | SURYA NARAYAN PATNAIK VS | // 0 // |
| 359 | WP(C)/0012591/2022 | REBATI SAHU VS STATE OF ORISSA | ARUN KUMAR PATRA VS | // 0 // |
| 360 | WP(C)/0012592/2022 | BASANTA KUMAR SWAIN VS STATE OF ODISHA | SHARMISTHA SAMAL VS | // 0 // |
| 361 | WP(C)/0012593/2022 | SATYAJIT PATNAIK VS STATE OF ODISHA | SURYA NARAYAN PATNAIK VS | // 0 // |
| 362 | WP(C)/0012594/2022 | DHIRENDRA KUMAR SAHU VS STATE OF ORISSA | ARUN KUMAR PATRA VS | // 0 // |
| 363 | WP(C)/0012595/2022 | M/S PAYIK SENTINELS PVT. LTD. | SAILABALA JENA | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|--------------------------|--------------------------|
| | | VS | VS | 0 |
| 364 | WP(C)/0012596/2022 | ODISHA STATE BEVERAGES CORP. LTD. BIRAJA PRASAD NAYAK | SURYA NARAYAN PATNAIK | // |
| | | VS | VS | 0 |
| 365 | WP(C)/0012597/2022 | STATE OF ODISHA K.DILLI RAO ACHARI | SUBHRANSU BHUSAN MOHANTY | // |
| | | VS | VS | 0 |
| 366 | WP(C)/0012598/2022 | STATE OF ODISHA SARBESWAR BAGUDAI | SURYA NARAYAN PATNAIK | // |
| | | VS | VS | 0 |
| 367 | WP(C)/0012599/2022 | STATE OF ODISHA RAJLAXMI DAS | SABYASACHI MISHRA | // |
| | | VS | VS | 0 |
| 368 | WP(C)/0012600/2022 | TRANSPORT COMMNR CUM CHAIRMAN, STA, ODISHA BIBHU PRASAD PANDA | SURYA NARAYAN PATNAIK | // |
| | | VS | VS | 0 |
| 369 | WP(C)/0012601/2022 | STATE OF ODISHA SHOVENDRA KUMAR DASH | MANOJ KUMAR MOHANTY | // |
| | | VS | VS | 0 |
| 370 | WP(C)/0012602/2022 | STATE OF ODISHA RANJAN KUMAR PARIDA | NIRANJAN LENKA | // |
| | | VS | VS | 0 |
| 371 | WP(C)/0012603/2022 | COMMNR. OF ENDOWMENT, BBSR RETIRES OF REGIONAL RURAL BANK WELFARE SOCIETY, ODISHA MOHARANA | SUBHANSU MOHANTY | // |
| | | VS | VS | 0 |
| 372 | WP(C)/0012604/2022 | CHAIRMAN, UTKAL GRAMEEN BANK, BALANGIR MANOJ KUMAR NAYAK | RAMESH CHANDRA SAHOO I | // |
| | | VS | VS | 0 |
| 373 | WP(C)/0012605/2022 | STATE OF ODISHA DINABANDHU PARIDA | NIRANJAN LENKA | // |
| | | VS | VS | 0 |
| 374 | WP(C)/0012606/2022 | COMMISSIONER OF ENDOWMENT, BBSR RAKESH KUMAR DAS | SANTOSH KUMAR MAHANTY | // |
| | | VS | VS | 0 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|-------------------------------|--------------------------|
| 375 | WP(C)/0012607/2022 | STATE OF ODISHA BIBEKANANDA KHANDUAL VS | RAMESH CHANDRA SAHOO 1 VS | // // () |
| 376 | WP(C)/0012608/2022 | STATE OF ODISHA BHAGABAN PARIDA VS | NIRANJAN LENKA VS | // // () |
| 377 | WP(C)/0012609/2022 | COMMISSIONER OF ENDOWMENT,BBSR CHITTARANJAN ROURAY VS | PRAFULLA KUMAR MISHRA VS | // // () |
| 378 | WP(C)/0012610/2022 | STATE OF ODISHA SUJATA MOHANTA VS | MANOJ KUMAR MOHANTY VS | // // () |
| 379 | WP(C)/0012611/2022 | STATE OF ODISHA SABITA SAHU @ CHHABI SAHU VS | SIDHARTH PRASAD DAS VS | // // () |
| 380 | WP(C)/0012612/2022 | LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, NAYAGARH TAVESWARI NAYAK VS | RANJIT SAMAL VS | // // () |
| 381 | WP(C)/0012613/2022 | STATE OF ODISHA DIBAKAR BISWAL VS | SAMIR KUMAR MISHRA VS | // // () |
| 382 | WP(C)/0012614/2022 | STATE OF ODISHA ISWAR CHANDRA SAHOO VS | SATYABRATA MOHANTY VS | // // () |
| 383 | WP(C)/0012615/2022 | SECY. DEPT. OF REVENUE AND DISASTER MANAGEMENT ALOK TETE VS | KANANBALA ROY CHOUDHURY VS | // // () |
| 384 | WP(C)/0012616/2022 | SPECIAL DG OF POLICE, SAP, ODISHA SAROJ KUMAR SAHOO VS | SANJIB MOHANTY VS | // // () |
| 385 | WP(C)/0012617/2022 | STATE OF ODISHA KEDAR NAYAK VS | SUKANTA KUMAR NAYAK VS | // // () |
| | | TAHASILDAR,BBSR | | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 386 | WP(C)/0012618/2022 | PRIYANKA POLEI VS STATE OF ODISHA | SATYAJIT SAMAL VS | // 0 // |
| 387 | WP(C)/0012619/2022 | BIGYAN BEHERA VS THE SECRETARY,HOME DEPT.,GOVT. OF ODISHA | TRILOCHAN PANIGRAHI VS | // 0 // |
| 388 | WP(C)/0012620/2022 | PRAMANANDA BEHERA VS STATE OF ODISHA | LAXMIKANTA MOHANTY VS | // 0 // |
| 389 | WP(C)/0012621/2022 | BHUBANESWAR NAIK VS STATE OF ORISSA | SOMANATH MISHRA VS | // 0 // |
| 390 | WP(C)/0012622/2022 | SALMA DEI VS STATE OF ODISHA | LAXMIKANTA MOHANTY VS | // 0 // |
| 391 | WP(C)/0012623/2022 | KISHOR KUMAR PATNAIK VS SUNDARGARH MUNICIPALITY | SOMANATH MISHRA VS | // 0 // |
| 392 | WP(C)/0012624/2022 | KAILASH CHANDRA SAHOO VS STATE OF ODISHA | SUSANTA KUMAR BARAL VS | // 0 // |
| 393 | WP(C)/0012625/2022 | JANARDAN DASH VS ORISSA LIFT IRRIGATION CORP. LTD.,BBSR | SOMANATH MISHRA VS | // 0 // |
| 394 | WP(C)/0012626/2022 | BIJOYLAXMI PANDA VS TPNODL, BALASORE | SOMADARSAN MOHANTY VS | // 0 // |
| 395 | WP(C)/0012627/2022 | HARIHAR GUMANSINGH VS STATE OF ODISHA | AMIYA KUMAR MOHANTY(A) VS | // 0 // |
| 396 | WP(C)/0012628/2022 | SUJIT KUMAR NAYAK VS STATE OF ODISHA | SATYA MOHANTY VS | // 0 // |
| 397 | WP(C)/0012629/2022 | SASEE BHOOSAN PATTANAYAK | SHIVSANKAR MOHANTY | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|----------------------|--------------------------|--------------------------|
| | | VS | VS | 0 |
| | | UNION OF INDIA | | // |
| 398 | WP(C)/0012630/2022 | LAXMAN KUMAR JENA | TUSHAR KANTI SATAPATHY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 399 | WP(C)/0012631/2022 | BALSINGH GOND | PRAFULLA KUMAR RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 400 | WP(C)/0012632/2022 | SUBARNA MOHAPATRA | SOUMYA MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 401 | WP(C)/0012633/2022 | PRAMOD KUMAR NAYAK | DURGESH NARAYAN RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 402 | WP(C)/0012634/2022 | SAROJ KUMAR BHUYAN | DIBYA JYOTI SAHOO | // |
| | | VS | VS | 0 |
| | | SAROJINI RAJ@BHUYAN | | // |
| 403 | WP(C)/0012635/2022 | SUBAS CHANDRA DONGRI | PRAFULLA KUMAR RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 404 | WP(C)/0012636/2022 | LALATENDU MISHRA | DURGESH NARAYAN RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 405 | WP(C)/0012637/2022 | AKSHYA KUMAR SAHOO | SITANSHU KUMAR DEY | // |
| | | VS | VS | 0 |
| | | SBI, PURI | | // |
| 406 | WP(C)/0012638/2022 | SURYANARAYAN BHATRA | PRAFULLA KUMAR RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 407 | WP(C)/0012639/2022 | BANDITA DEO | BIMBISAR DASH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 408 | WP(C)/0012640/2022 | JATINDRA HANSDA | DURGESH NARAYAN RATH | // |
| | | VS | VS | 0 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 409 | WP(C)/0012641/2022 | STATE OF ODISHA JANAKI KANTA MOHAPATRA VS BBSR DEVELOPMENT AUTHORITY | LINGARAJ SARANGI VS | // // 0 // |
| 410 | WP(C)/0012642/2022 | GOLAM MD ALI KHAN VS STATE OF ODISHA | DILIP KUMAR PATNAIK VS | // 0 // |
| 411 | WP(C)/0012643/2022 | AMIYARANJAN BEHURA VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // 0 // |
| 412 | WP(C)/0012644/2022 | G.GOVINDA RAO VS UNION OF INDIA | SWAPNA KUMAR OJHA VS | // 0 // |
| 413 | WP(C)/0012645/2022 | ASHOK PATRA VS R.T.O.,KEONJHAR | SUBASH CH PANI VS | // 0 // |
| 414 | WP(C)/0012646/2022 | ASHOK PATRA VS R.T.O.,CHANDIKHOLE | SUBASH CH PANI VS | // 0 // |
| 415 | WP(C)/0012647/2022 | BASANTI SAHU VS STATE OF ODISHA | BIBEKANANDA BHUYAN VS | // 0 // |
| 416 | WP(C)/0012648/2022 | SUDHANSU SEKHAR PANIGRAHI VS R.T.O.,CHANDIKHOLE | SUBASH CH PANI VS | // 0 // |
| 417 | WP(C)/0012649/2022 | AMIT KUMAR RAY VS STATE OF ODISHA | SRIKANTA MAHUNTA VS | // 0 // |
| 418 | WP(C)/0012650/2022 | SANJIB KUMAR SAHU VS STATE OF ODISHA | BIBEKANANDA BHUYAN VS | // 0 // |
| 419 | WP(C)/0012651/2022 | REHANA BEGUM VS STATE OF ODISHA | PRASANTA KUMAR NAYAK VS | // 0 // |

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|-----------|--------------------|---|-----------------------------------|---------------------------------|
| 420 | WP(C)/0012652/2022 | PRASANT NAYAK VS STATE OF ODISHA | ASWINI KUMAR KARM VS | // 0 // |
| 421 | WP(C)/0012653/2022 | DEENABANDHU SAHOO VS STATE OF ODISHA | ASWINI KUMAR KARM VS | // 0 // |
| 422 | WP(C)/0012654/2022 | BABULI BARIK VS STATE OF ODISHA | BHABANI SANKAR TRIPATHY (1) VS | // 0 // |
| 423 | WP(C)/0012655/2022 | MAMATA SAHOO VS STATE OF ODISHA | ASWINI KUMAR KARM VS | // 0 // |
| 424 | WP(C)/0012656/2022 | RAJESH KUMAR DORA VS STATE OF ODISHA | ASWINI KUMAR KARM VS | // 0 // |
| 425 | WP(C)/0012657/2022 | NEELAMADHAB JENA VS STATE OF ODISHA | ASWINI KUMAR KARM VS | // 0 // |
| 426 | WP(C)/0012658/2022 | KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA | ASWINI KUMAR KARM VS | // 0 // |
| 427 | WP(C)/0012659/2022 | LAXMIDHAR NAYAK VS STATE OF ODISHA | ASWINI KUMAR KARM VS | // 0 // |
| 428 | WP(C)/0012660/2022 | SUKANTA KUMAR SAHOO VS IT OFFICER, WARD 1(1), CUTTACK | RUDRA PRASAD KAR VS | // 0 // |
| 429 | WP(C)/0012661/2022 | PRABIRA SETHI VS STATE OF ODISHA | ASWINI KUMAR KARM VS | // 0 // |
| 430 | WP(C)/0012662/2022 | BAMAN CHANDRA RAJ VS STATE OF ODISHA | ASWINI KUMAR KARM VS | // 0 // |
| 431 | WP(C)/0012663/2022 | PRASANTA KUMAR SAMANTARAY | ASWINI KUMAR KARM | // |

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|-----------|--------------------|---|---------------------------------|---------------------------------|
| | | VS | VS | 0 |
| 432 | WP(C)/0012664/2022 | STATE OF ODISHA RAJENDRA BEHERA | ASWINI KUMAR KARMI | // |
| | | VS | VS | 0 |
| 433 | WP(C)/0012665/2022 | STATE OF ODISHA MURALIDHAR MUDULI | ASWINI KUMAR KARMI | // |
| | | VS | VS | 0 |
| 434 | WP(C)/0012666/2022 | STATE OF ODISHA MADHUSUDAN NAYAK | ASWINI KUMAR KARMI | // |
| | | VS | VS | 0 |
| 435 | WP(C)/0012667/2022 | STATE OF ODISHA ABHIMANYU SAHU | ASWINI KUMAR KARMI | // |
| | | VS | VS | 0 |
| 436 | WP(C)/0012668/2022 | STATE OF ODISHA AJAYA BISWAL | ASWINI KUMAR KARMI | // |
| | | VS | VS | 0 |
| 437 | WP(C)/0012669/2022 | STATE OF ODISHA DIPAK KUMAR NAYAK | ASWINI KUMAR KARMI | // |
| | | VS | VS | 0 |
| 438 | WP(C)/0012670/2022 | STATE OF ODISHA SATYABRATA NAYAK | ASWINI KUMAR KARMI | // |
| | | VS | VS | 0 |
| 439 | WP(C)/0012671/2022 | STATE OF ODISHA PURNA CHANDRA BASANTIA | ASWINI KUMAR KARMI | // |
| | | VS | VS | 0 |
| 440 | WP(C)/0012672/2022 | STATE OF ODISHA AJIT KUMAR BEHERA | ASWINI KUMAR KARMI | // |
| | | VS | VS | 0 |
| 441 | WP(C)/0012673/2022 | STATE OF ODISHA SANKAR PRASAD PANDA | ASWINI KUMAR KARMI | // |
| | | VS | VS | 0 |
| 442 | WP(C)/0012674/2022 | STATE OF ODISHA ARATI KANHAR | SARADA PRASANNA SARANGI | // |
| | | VS | VS | 0 |

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|-----------|--------------------|--|---------------------------------|---------------------------------|
| 443 | WP(C)/0012675/2022 | STATE OF ODISHA BIJAY BEHERA VS | ASWINI KUMAR KARMI VS | // // 0 |
| 444 | WP(C)/0012676/2022 | STATE OF ODISHA MANORANJAN SAHOO VS | ASWINI KUMAR KARMI VS | // // 0 |
| 445 | WP(C)/0012677/2022 | STATE OF ODISHA SHISIR KUMAR PRADHAN VS | ASWINI KUMAR KARMI VS | // // 0 |
| 446 | WP(C)/0012678/2022 | STATE OF ODISHA ASHOK KUMAR BARIK VS | ASWINI KUMAR KARMI VS | // // 0 |
| 447 | WP(C)/0012679/2022 | STATE OF ODISHA MITU BEHERA VS | ASWINI KUMAR KARMI VS | // // 0 |
| 448 | WP(C)/0012680/2022 | STATE OF ODISHA ASHUTOSH SAHOO VS | ASWINI KUMAR KARMI VS | // // 0 |
| 449 | WP(C)/0012681/2022 | STATE OF ODISHA SUSANTA BEHERA VS | ASWINI KUMAR KARMI VS | // // 0 |
| 450 | WP(C)/0012682/2022 | STATE OF ODISHA GIRJAKANTA MATTAGAJASINGH VS | ASWINI KUMAR KARMI VS | // // 0 |
| 451 | WP(C)/0012683/2022 | STATE OF ODISHA SWAGATIKA MISHRA VS | ASWINI KUMAR KARMI VS | // // 0 |
| 452 | WP(C)/0012684/2022 | STATE OF ODISHA KESHABA CHANDRA SAHOO VS | ASWINI KUMAR KARMI VS | // // 0 |
| 453 | WP(C)/0012685/2022 | STATE OF ODISHA SUBRAT PRADHAN VS STATE OF ODISHA | ASWINI KUMAR KARMI VS VS | // // 0 // |

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|-----|---------------------|---|---------------------------|--------------------------|
| 454 | WP(C)/0012686/2022 | PRASANT KUMAR NAYAK @ PRASANTA NAYAK VS STATE OF ODISHA | ASWINI KUMAR KARMI VS | // 0 // |
| 455 | WP(C)/0012687/2022 | RAMA CHANDRA DASH VS STATE OF ODISHA | ASWINI KUMAR KARMI VS | // 0 // |
| 456 | WP(C)/0012688/2022 | SUSHANTA KUMAR DAS VS STATE OF ODISHA | DEEPALI MAHAPATRA VS | // 0 // |
| 457 | WP(C)/0012689/2022 | SIBARAM PANDA VS STATE OF ODISHA | ALOK KUMAR PANDA VS | // 0 // |
| 458 | WP(C)/0012690/2022 | SUSHANTA KUMAR DAS VS STATE OF ODISHA | DEEPALI MAHAPATRA VS | // 0 // |
| 459 | WP(C)/0012691/2022 | BAMAN BEHERA VS THE SUB COLLECTOR,SADAR,CUTTACK | ASWINI MOHANTY VS | // 0 // |
| 460 | WP(C)/0012692/2022 | BENUDHAR ROUT VS STATE OF ORISSA | RABI NARAYAN BEHERA VS | // 0 // |
| 461 | WP(C)/0012693/2022 | CENTARAL BOARD OF SECONDARY EDUCATION, (CSE) BBSR VS ODISHA HUMAN RIGHTS COMMISSION, BBSR | CHANDRA PATTANAYAK VS | // 0 // |
| 462 | WP(C)/0012694/2022 | SAYED RAJAB ALLI VS STATE OF ODISHA | KAUSHAL HUSSAIN VS | // 0 // |
| 463 | WP(C)/0012695/2022 | SANTOSH KUMAR SAHOO VS COAL INDIA LTD.,KOLKATA | RAJJEET ROY VS | // 0 // |
| 464 | ABLAPL/0005693/2022 | SOMANATH NAIK VS STATE OF ODISHA | SUSANTA KUMAR NAYAK VS | / /0 0 // |
| 465 | ABLAPL/0005694/2022 | PURNA CHANDRA JENA | NIRMAL CHANDRA DAS | JALESWAR /169 /2022 |

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|-----|---------------------|--|--------------------------|------------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 466 | ABLAPL/0005695/2022 | SAMEER KUMAR NAIK | SOUBHAGYA KUMAR DASH | MAHILA (BERHAMPUR) /63 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 467 | ABLAPL/0005696/2022 | PRATIK AGRAWAL | BIKRAM CHANDRA GHADAI | KANTABANJI /242 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 468 | ABLAPL/0005697/2022 | S. BALARAM DORA @ DANDASI DORA | MANORANJAN ACHARYA | ASKA /577 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 469 | ABLAPL/0005698/2022 | MINAKETAN PRADHAN | BIBHUTI BHUSAN SWAIN | BARANGA /106 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 470 | ABLAPL/0005699/2022 | HAREKRUSHNA BEHERA | DEBASISH SAMAL | BALIAPAL /85 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 471 | ABLAPL/0005700/2022 | RABINDRA SETHI @ RABI SETHI | JYOTIRMAYA SAHOO | KODALA /502 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 472 | ABLAPL/0005701/2022 | SHEETAL DOSHI | AJAYA KUMAR PRADHAN | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 473 | ABLAPL/0005702/2022 | SK. LUKMAN | ARJEET MISHRA | TELKOI /69 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 474 | ABLAPL/0005703/2022 | SHAIKH. KHALEI @ SHAIKH ABDUL KHALIQUE | ASHOK KUMAR MOHANTY | NIALI /128 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 475 | ABLAPL/0005704/2022 | PRIYADARSHAN SAHU | DEBENDRA KUMAR SAHOO (1) | BANTALA /129 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 476 | ABLAPL/0005705/2022 | MANOJ KUMAR TRIPATHY | JYOTIRMAYA SAHOO | PURUSHOTTAMPUR /219 /2022 |
| | | VS | VS | () |

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|-----|---------------------|---|-----------------------------|---------------------------------------|
| 477 | ABLAPL/0005706/2022 | STATE OF ODISHA CHANDU @ ROHIT GOSWAMI VS | PABITRA KUMAR NAYAK VS | // BANDOMUNDA /65 /2022 () |
| 478 | ABLAPL/0005707/2022 | STATE OF ODISHA ASHOK MAHAKUR VS | SURESH KUMAR JENA VS | // SUBALAYA /58 /2022 () |
| 479 | ABLAPL/0005708/2022 | STATE OF ODISHA BISWAMITRA SAHU VS | TAPOBANTA BARIK VS | // BIJEPUR /99 /2022 () |
| 480 | ABLAPL/0005709/2022 | STATE OF ODISHA DEBANANDA PAIKIRA @ BAGA @ SAMAL VS | B. N. MOHAPATRA VS | // JAJPUR ROAD /220 /2022 () |
| 481 | ABLAPL/0005710/2022 | STATE OF ODISHA NARAYAN SASMAL VS | JYOTIRMAYA SAHOO VS | // PURUSHOTTAMPUR /217 /2022 () |
| 482 | ABLAPL/0005711/2022 | STATE OF ODISHA MILAN SETHY VS | PARTHA SARATHI NAYAK VS | // KARANJIA /87 /2022 () |
| 483 | ABLAPL/0005712/2022 | STATE OF ODISHA ROHITA KUMAR BISWAL @ MANTU VS | JUGALA KISHORE PANDA VS | // NAKTIDEUL /87 /2022 () |
| 484 | ABLAPL/0005713/2022 | STATE OF ODISHA TAPAN KAR VS | ARJEET MISHRA VS | // PANIKOILI /99 /2022 () |
| 485 | ABLAPL/0005714/2022 | STATE OF ODISHA SURAJ NAIK @ SAROJ NAIK VS | JUGALA KISHORE PANDA VS | // PARJANG /119 /2022 () |
| 486 | ABLAPL/0005715/2022 | STATE OF ODISHA SANGRAM BEHERA VS | PARTHA SARATHI NAYAK VS | // ANGUL TOWN /208 /2022 () |
| 487 | ABLAPL/0005716/2022 | STATE OF ODISHA DILLIP KU. SETHI VS | SANTOSH KUMAR MOHANTY VS | // DHARMASALA /420 /2018 () |
| | | STATE OF ODISHA | | // |

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|-----------|---------------------|---|---------------------------------|--|
| 488 | ABLAPL/0005717/2022 | PRAFULLA SAHANI VS STATE OF ODISHA | NISHIKANTA MISHRA VS | CUTTACK SADAR /516 /2021 () // |
| 489 | ABLAPL/0005718/2022 | BIREN PATTANAİK VS STATE OF ODISHA | PRADIPTA BEURA VS | INDUASTRIAL,NISA /71 /2022 () // |
| 490 | ABLAPL/0005719/2022 | CHITARANJAN SAHOO VS STATE OF ODISHA | PRADIPTA BEURA VS | NIHALPRASAD /113 /2022 () // |
| 491 | ABLAPL/0005720/2022 | SUSHANTA BEHERA VS STATE OF ODISHA | SATYA NARAYAN MISHRA (4) VS | MARINE KASIA /59 /2022 () // |
| 492 | ABLAPL/0005721/2022 | SEEMANCHALA @ TAPAS PRADHAN VS STATE OF ODISHA | AMIT PRASAD BOSE VS | / /0 () // |
| 493 | ABLAPL/0005722/2022 | ABHIMANYU SENAPATI VS STATE OF ODISHA | ARIJEET MISHRA VS | CHHENDIPADA /210 /2022 () // |
| 494 | ABLAPL/0005723/2022 | PRAVATI SAHANI VS STATE OF ODISHA | CHITTARANJAN SWAIN VS | LALBAG /310 /2020 () // |
| 495 | ABLAPL/0005724/2022 | RAJA KUMAR DAS VS STATE OF ODISHA | SUJAY SHANKAR SINGH DEO VS | DHARAMGARH /158 /2021 () // |
| 496 | ABLAPL/0005725/2022 | SUBASH @ SUBASH CHANDRA SAHU VS STATE OF ODISHA | PANCHANAN PANIGRAHI VS | KAMAKHYANAGAR /164 /2022 () // |
| 497 | ABLAPL/0005726/2022 | JAGANNATH BARIK @ BABULA BARIK VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | ANANDAPUR /113 /2022 () // |
| 498 | ABLAPL/0005727/2022 | KHIROD KUMAR BAL VS STATE OF ODISHA | SMITA RANJAN PATANAİK VS | BALICHANDRAPUR /184 /2022 () // |
| 499 | ABLAPL/0005728/2022 | PRAKASH MALIK | PRAFULLA KUMAR BISWAL | AUL /200 /2020 |

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|-----------|---------------------|--|---------------------------------|-----------------------------------|
| | | VS | VS | () |
| 500 | ABLAPL/0005729/2022 | STATE OF ODISHA JITENDRA SAHOO @ JITU | ARJEET MISHRA | // KALINGA NAGAR /294 /2021 |
| | | VS | VS | () |
| 501 | ABLAPL/0005730/2022 | STATE OF ODISHA SATRUGHANA BEHERA | GYANARANJAN SETHI | // CUTTACK VIGILANCE /32 /2022 |
| | | VS | VS | () |
| 502 | ABLAPL/0005731/2022 | STATE OF ODISHA(VIG.) SABYASACHI BARAL | PARTHA SARATHI DAS | // BEGUNIA P.S. /110 /2022 |
| | | VS | VS | () |
| 503 | ABLAPL/0005732/2022 | STATE OF ODISHA ABHAYA KUMAR PRADHAN | BISWARANJAN MAHARATHA | // KUMBHARAPARA /118 /2022 |
| | | VS | VS | () |
| 504 | ABLAPL/0005733/2022 | STATE OF ODISHA GOUTAM @ DEBA CHANDAN | SIDDHARTH GOUTAM DAS | // TITILAGARH /35 /2022 |
| | | VS | VS | () |
| 505 | ABLAPL/0005734/2022 | STATE OF ODISHA SUDARSHAN PANIKA | SIDDHARTH GOUTAM DAS | // BELPARA /26 /2022 |
| | | VS | VS | () |
| 506 | ABLAPL/0005735/2022 | STATE OF ODISHA MANIKANTA MALLIK @ MANIA MALLIK | ARIJEET MISHRA | // JAJPUR ROAD /196 /2022 |
| | | VS | VS | () |
| 507 | ABLAPL/0005736/2022 | STATE OF ODISHA PRAKASH PRADHAN | B.SAHOO | // SAMBALPUR TOWN /245 /2020 |
| | | VS | VS | () |
| 508 | ABLAPL/0005737/2022 | STATE OF ODISHA ASGAR ANSARI @ KERA ANSARI | BIREN SANKAR TRIPATHY | // K.BALANG /26 /2022 |
| | | VS | VS | () |
| 509 | ABLAPL/0005738/2022 | STATE OF ODISHA SUBASH HALDAR | SMRUTI RANJAN MOHAPATRA | // NILGIRI /362 /2021 |
| | | VS | VS | () |
| 510 | ABLAPL/0005739/2022 | STATE OF ODISHA SWARUP KUMAR BARIK | AMULYA RATNA PANDA | // BALASORE SADAR /289 /2019 |
| | | VS | VS | () |

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|-----|---------------------|---|------------------------------|---------------------------------------|
| 511 | ABLAPL/0005740/2022 | STATE OF ODISHA NANDA NAYAK VS | BIBHUTI RANJAN MOHANTY VS | // JAJPUR TOWN /152 /2019 () |
| 512 | ABLAPL/0005741/2022 | STATE OF ODISHA SHYAM @ SURENDRA SWAIN VS | AMITABH PRADHAN VS | // SAMBALPUR CYBER /24 /2022 () |
| 513 | ABLAPL/0005742/2022 | STATE OF ODISHA SUBASH BEHERA VS | BHABANI SANKAR DAS VS | // KHALLIKOTE /246 /2022 () |
| 514 | ABLAPL/0005743/2022 | STATE OF ODISHA SITA SAHOO VS | ARUN KUMAR DAS (1) VS | // TUMUSINGA /108 /2022 () |
| 515 | ABLAPL/0005744/2022 | STATE OF ODISHA BISWANATH SWAIN VS | SARAT KUMAR JENA VS | // NIALI /179 /2022 () |
| 516 | ABLAPL/0005745/2022 | STATE OF ODISHA SUMATI DALAI VS | PRAVASH CHANDRA JENA VS | // JALESWAR /159 /2022 () |
| 517 | ABLAPL/0005746/2022 | STATE OF ODISHA SUMIT KUMAR JENA @ TAPU JENA VS | PRAVASH CHANDRA JENA VS | // JALESWAR /80 /2022 () |
| 518 | ABLAPL/0005747/2022 | STATE OF ODISHA SANGITA AGARWAL VS | PRABHU PRASANNA BEHERA VS | // CHAULIAGANJA /82 /2022 () |
| 519 | ABLAPL/0005748/2022 | STATE OF ODISHA PINKU MEHER VS | BASUDEV PUJARI VS | // BARGARH SADAR /130 /2022 () |
| 520 | ABLAPL/0005749/2022 | STATE OF ODISHA BIJAY AGARWAL VS | PRABHU PRASANNA BEHERA VS | // CHAULIAGANJA /82 /2022 () |
| 521 | ABLAPL/0005750/2022 | STATE OF ODISHA MAMA ROUT @ MAMUNI ROUT VS | SATYABRATA DASH VS | // DHARMASALA /258 /2021 () |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT**FILING REPORT AS ON :16/05/2022**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|---------------------|---|---------------------------------|---------------------------------------|
| 522 | ABLAPL/0005751/2022 | CHANDAN PANI VS STATE OF ODISHA | SATYABRATA DASH VS | PATKURA /129 /2022 () // |
| 523 | ABLAPL/0005752/2022 | ANKITA AGARWAL VS STATE OF ODISHA | PRABHU PRASANNA BEHERA VS | CHAULIAGANJA /82 /2022 () // |
| 524 | ABLAPL/0005753/2022 | RAJESH DAS VS STATE OF ODISHA | PRAVASH CHANDRA JENA VS | BHOGRAI /80 /2022 () // |
| 525 | ABLAPL/0005754/2022 | AMARESH KUMAR SAMANTASINGHAR VS STATE OF ODISHA | DEVASHIS PANDA VS | BARIPADA TOWN /281 /2022 () // |
| 526 | ABLAPL/0005755/2022 | TAMAL BISWAS VS STATE OF ODISHA | SIDHANT KUMAR JENA VS | BIKRAMPUR FCI /114 /2022 () // |
| 527 | ABLAPL/0005756/2022 | GUDDU @ KISHANLAL KAHAR VS STATE OF ODISHA | AMITABH PRADHAN VS | SAMBALPUR CYBER /24 /2022 () // |
| 528 | ABLAPL/0005757/2022 | SANJU DALAI VS STATE OF ODISHA | PRAVASH CHANDRA JENA VS | JALESWAR /159 /2022 () // |
| 529 | ABLAPL/0005758/2022 | MAGIRAM BANUA VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | K.NUAGOAN /25 /2022 () // |

ORISSA HIGH COURT

MISC CASES FILED on :16/05/2022

| SL. NO. | IA NO MAIN CASE NO | NAME OF PETNR./APPEL NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL |
|---------|-----------------------------|---|---|
| 1 | 13/2022 CRP/11/2022 | BRANCH MANAGER CENTRAL BANK OF INDIA-MP | TUNA SAHU |
| 2 | 50/2022 JCRLA/5/2017 | BAPI@JAYAKRUSHNA PRADHAN-MP | Adv. |
| 3 | 101/2022 CMAPL/226/2022 | DAMODAR ROUT-MP | PRAMOD KUMAR JENA |
| 4 | 102/2022 CMAPL/228/2022 | ASHOK KUMAR DASH-MP | DURGESH NARAYAN RATH |
| 5 | 103/2022 CMAPL/230/2022 | D.M., O.I.CO. LTD.-MP | ADV. |
| 6 | 117/2022 CONTC/3018/2022 | GOURI SANKAR TRIPATHY-MP | |
| 7 | 118/2022 CONTC/43/2022 | REGISTRAR (JUDICIAL),ORISSA HIGH COURT,CUTTACK-MP | ADITYA NARAYAN PATNAIK |
| 8 | 143/2022 RPFAM/95/2022 | PRADEEP KUMAR CHAND-MP | BIKRAM CHANDRA GHADEI |
| 9 | 144/2022 RPFAM/96/2022 | JAYANTA SWAIN-MP | ARIJEET MISHRA |
| 10 | 145/2022 RPFAM/97/2022 | PERIMITI KAMESH @ P. KAMESWAR RAO-MP | SIDHARTH PRASAD DAS |
| 11 | 146/2022 CRLMP/933/2022 | BIDESHI BEHERA-MP | MANAS CHAND |
| 12 | 146/2022 RPFAM/98/2022 | CHINMAYANANDA SAHOO-MP | BHABANI SHANKAR TRIPATHY (1) |
| 13 | 188/2022 TRP(C)/170/2022 | SUPRABHA JADAV-MP | JAYADEBA BEHERA |
| 14 | 189/2022 FAO/169/2022 | RENU DEVI-MP | SATYABAN SAHOO |
| 15 | 189/2022 TRP(C)/172/2022 | DHIREN KUMAR SAHU-MP | RAMESH AGARWAL |
| 16 | 190/2022 TRP(C)/173/2022 | GEETANJALI SAMANTARAY @ MISHRA-MP | ARIJEET MISHRA |
| 17 | 190/2022 FAO/170/2022 | SANTILATA BEHERA-MP | SATYABAN SAHOO |
| 18 | 191/2022 TRP(C)/174/2022 | MONALI MOHAPATRA-MP | SUDEEPTA KUMAR SINGH |
| 19 | 191/2022 FAO/171/2022 | PATHANI BEHERA-MP | SATYABAN SAHOO |
| 20 | 192/2022 FAO/150/2022 | THE BRANCH MANAGER, E.S.I.C.-MP | AMARENDRA PRASAD RAY |
| 21 | 193/2022 FAO/150/2022 | THE BRANCH MANAGER, E.S.I.C.-MP | AMARENDRA PRASAD RAY |
| 22 | 194/2022 FAO/411/2020 | BALADEB SINDUR-MP | |
| 23 | 195/2022 FAO/408/2020 | SANJU AGARWAL-MP | |
| 24 | 196/2022 FAO/175/2022 | MANAGING COMMITTEE OF KONARK GIRLS HIGH SCHOOL-MP | DURGESH NARAYAN RATH |
| 25 | 197/2022 FAO/175/2022 | MANAGING COMMITTEE OF KONARK GIRLS HIGH SCHOOL-MP | DURGESH NARAYAN RATH |
| 26 | 275/2022 | JAGADANANDA ROUT-MP | BIKRAM CHANDRA GHADEI |

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| 27 | CRLREV/204/2022 276/2022 | RAJENDRA KUMAR SAHOO-MP | M/S.DEBA PRASAD DAS M/S.M.B.DAS D.K.BISWAL S. |
| 28 | CRLREV/182/2015 277/2022 | -MP | |
| 29 | CRLREV/54/2009 278/2022 | SANJAYA BEHER@PINTU-MP | JITENDRA SAMANTARAY, M/S. AKHAYA KUMAR SA |
| 30 | CRLREV/528/2019 501/2022 | RAJENDRA PRASAD MOHAPATRA-MP | AMRIT PRASAD ACHARYA |
| 31 | CMP/439/2022 502/2022 | HIMANSU SEKHAR TRIPATHI @ TRIPATHY-MP | DHANANJAYA MUND |
| 32 | CMP/1348/2019 503/2022 | M/S. SWASTIK STEVEDORES PVT. LTD-MP | BANSHIDHAR BAUG |
| 33 | CMP/440/2022 504/2022 | SARASWATI PATRA-MP | BANSHIDHAR BAUG |
| 34 | CMP/441/2022 505/2022 | BASANTI RATH-MP | AJIT CH MOHAPATRA |
| 35 | CMP/442/2022 506/2022 | DILLIP KUMAR PANDA-MP | ABINASH ROUTRAY |
| 36 | CMP/443/2022 507/2022 | RAMESH CH.BEHERA-MP | AMIT PRASAD BOSE |
| 37 | CMP/444/2022 508/2022 | O.S.F.C.-MP | ABINASH ROUTRAY |
| 38 | CMP/446/2022 509/2022 | SUSAMA NAYAK-MP | SUSANTA KUMAR DASH |
| 39 | CMP/447/2022 510/2022 | MANAS BAI-MP | DEEPAK KUMAR MOHAPATRA |
| 40 | CMP/448/2022 518/2022 | DIVISIONAL MANAGER,M/S. NATIONAL INSURANCE CO. | SANTOSH KUMAR MOHANTY |
| 41 | MACA/225/2022 519/2022 | DIVISIONAL MANAGER,M/S. NATIONAL INSURANCE CO. | INDRA BEHARI DAS |
| 42 | MACA/226/2022 520/2022 | KHULANA MALIK-MP | DWARIKA PRASAD MOHANTY |
| 43 | RSA/109/2022 520/2022 | AKSHAYA KU.BARIK-MP | |
| 44 | MACA/722/2016 521/2022 | SUCHITRA KU.OJHA-MP | |
| 45 | MACA/723/2016 521/2022 | KHULANA MALIK-MP | DWARIKA PRASAD MOHANTY |
| 46 | RSA/109/2022 522/2022 | KHULANA MALIK-MP | DWARIKA PRASAD MOHANTY |
| 47 | RSA/109/2022 522/2022 | PARBATI MEHER-MP | PRADEEP KUMAR MISHRA |
| 48 | MACA/227/2022 523/2022 | SRIPATI NAYAK@ACHARYA-MP | M/S. BIKRAM SENAPATI, M.K.PANDA |
| 49 | RSA/227/2019 523/2022 | USHARANI SAHOO-MP | PRADEEP KUMAR MISHRA |
| 50 | MACA/228/2022 524/2022 | PRABHATI MEHER-MP | PRADEEP KUMAR MISHRA |
| 51 | MACA/229/2022 524/2022 | SRIPATI NAYAK@ACHARYA-MP | M/S. BIKRAM SENAPATI, M.K.PANDA |
| 52 | RSA/227/2019 525/2022 | UNITED INDIA INSURANCE CO. LTD.-MP | SOMANATH ROY |
| 53 | MACA/230/2022 525/2022 | SRIPATI NAYAK@ACHARYA-MP | M/S. BIKRAM SENAPATI, M.K.PANDA |
| 54 | RSA/227/2019 526/2022 | GOPALJI MAHAPRABHU@GOPALJI JEW-MP | M/S.SUKUMAR GHOSH |
| 55 | RSA/208/2015 526/2022 | DIVISIONAL MANAGER,M/S. NATIONAL INSURANCE CO. | SANTOSH KUMAR MOHANTY |
| 56 | MACA/225/2022 527/2022 | THE DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. | SANTOSH MOHANTY |
| 57 | MACA/231/2022 527/2022 | GOPALJI MAHAPRABHU@GOPALJI JEW-MP | M/S.SUKUMAR GHOSH |
| 57 | RSA/208/2015 | | |

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| 58 | 528/2022 RSA/208/2015 | GOPALJI MAHAPRABHU@GOPALJI JEW-MP | M/S.SUKUMAR GHOSH |
| 59 | 528/2022 MACA/231/2022 | THE DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD. | SANTOSH MOHANTY |
| 60 | 529/2022 RSA/227/2019 | SRIPATI NAYAK@ACHARYA-MP | M/S. BIKRAM SENAPATI, M.K.PANDA |
| 61 | 529/2022 MACA/232/2022 | THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD. | PRASANTA KUMAR MAHALI |
| 62 | 530/2022 MACA/233/2022 | RABINARAYAN PANIGRAHI-MP | RUPESH KUMAR MOHANTY |
| 63 | 530/2022 RSA/64/2010 | JEMA SAHOO-MP | M/S.AMIT.P. BOSE |
| 64 | 531/2022 MACA/234/2022 | THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD. | RUPESH KUMAR MOHANTY |
| 65 | 531/2022 RSA/227/2019 | SRIPATI NAYAK@ACHARYA-MP | M/S. BIKRAM SENAPATI, M.K.PANDA |
| 66 | 532/2022 MACA/235/2022 | THE MANAGER, T.P.HUB, UNITED INDIA INSURANCE CO. LTD. | PRASANTA KUMAR MOHANTY |
| 67 | 532/2022 RSA/227/2019 | SRIPATI NAYAK@ACHARYA-MP | M/S. BIKRAM SENAPATI, M.K.PANDA |
| 68 | 533/2022 MACA/236/2022 | THE DIVL. MANAGER, UNITED INDIA INSURANCE CO. LTD. | RUPESH KUMAR MOHANTY |
| 69 | 533/2022 RSA/227/2019 | SRIPATI NAYAK@ACHARYA-MP | M/S. BIKRAM SENAPATI, M.K.PANDA |
| 70 | 534/2022 MACA/237/2022 | THE MANAGER (LEGAL), M/S. NATIONAL INSURANCE CO. LTD. | PRASANTA KUMAR MOHANTY |
| 71 | 534/2022 RSA/105/2022 | OM PRAKASH DAGA-MP | SUDEEP KUMAR SARANGI |
| 72 | 535/2022 RSA/254/2004 | BRAJA KI.MOHANTY-MP | M/S.BIDYADHAR MISHRA |
| 73 | 536/2022 RSA/255/2004 | BRAJA KR.MOHANTY-MP | M/S.B.MISRA |
| 74 | 537/2022 RSA/13/2002 | JAGABANDHU MAJHI-MP | M/S.B.H.MOHANTY, D.P.MOHANTY |
| 75 | 538/2022 RSA/13/2002 | JAGABANDHU MAJHI-MP | M/S.B.H.MOHANTY, D.P.MOHANTY |
| 76 | 539/2022 RSA/13/2002 | JAGABANDHU MAJHI-MP | M/S.B.H.MOHANTY, D.P.MOHANTY |
| 77 | 540/2022 RSA/13/2002 | JAGABANDHU MAJHI-MP | M/S.B.H.MOHANTY, D.P.MOHANTY |
| 78 | 541/2022 RSA/13/2002 | JAGABANDHU MAJHI-MP | M/S.B.H.MOHANTY, D.P.MOHANTY |
| 79 | 541/2022 WPC(OAC)/1837/2016 | NIRANJAN SAHOO-MP | M/S P.K. MOHAPATRA |
| 80 | 542/2022 RSA/111/2022 | KULAMANI SAHU-MP | PRAKASH RANJAN BARIK |
| 81 | 543/2022 RSA/253/2008 | SURENDRA PATEL-MP | M/S.RAMAKANT MOHANTY |
| 82 | 544/2022 RSA/152/2006 | SAMIM KHAN-MP | M/S.SABITA R.PATTNAIK |
| 83 | 545/2022 RSA/152/2006 | SAMIM KHAN-MP | M/S.SABITA R.PATTNAIK |
| 84 | 565/2022 ABLAPL/3050/2022 | SUBASH MEHER-MP | |
| 85 | 566/2022 ABLAPL/9006/2020 | AKASH SUNDARAY-MP | |
| 86 | 567/2022 ABLAPL/16397/2020 | MD. SHAH ALAM-MP | |
| 87 | 568/2022 ABLAPL/3101/2022 | BIKRAM KUMAR BARIKI-MP | |
| 88 | 569/2022 ABLAPL/13177/2020 | PRADIPTA MALIK-MP | |
| 89 | 570/2022 | GURU CHARAN KABI @ DUAMANTA KABI-MP | PADMANAVA JENA |

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| 90 | ABLAPL/5040/2021 571/2022 | DILIP @ DILIP KUMAR BHUKTA-MP | DEBASNAN DAS |
| 91 | ABLAPL/16211/2021 572/2022 | ARUNA RAY-MP | |
| 92 | ABLAPL/2196/2022 573/2022 | CHANDAN MOHAPATRA-MP | |
| 93 | ABLAPL/10687/2020 574/2022 | AJAYA MOHANTY-MP | |
| 94 | ABLAPL/2700/2022 575/2022 | CHITTARANJAN PARIDA @ BAPU-MP | |
| 95 | ABLAPL/2737/2022 576/2022 | SAMARENDRA BHUTIA-MP | SUSHANTA KUMAR JOSHI |
| 96 | ABLAPL/12176/2021 577/2022 | GAJA BEHERA-MP | |
| 97 | ABLAPL/13268/2020 578/2022 | RAJU @ RAJENDRA NAYAK-MP | |
| 98 | ABLAPL/931/2020 579/2022 | NARAYAN BEHERA-MP | |
| 99 | ABLAPL/7894/2020 580/2022 | GANADHIP NAYAK-MP | |
| 100 | ABLAPL/8639/2020 764/2022 | BRAHMANANDA SENAPATI-MP | PRADEEP KUMAR KUNDU |
| 101 | CRLA/242/2022 765/2022 | CHUNURAM MOHANTA-MP | RAMAKANTA PRADHAN |
| 102 | CRLA/394/2022 766/2022 | CHUNURAM MOHANTA-MP | RAMAKANTA PRADHAN |
| 103 | CRLA/394/2022 767/2022 | BHARAT HESSA @ DUTTU-MP | SATYAJIT MUKHERJEE |
| 104 | CRLA/82/2020 768/2022 | AENKU HIMIRIKA@BHENKU-MP | SMT.RAJALAXMI BISWAL |
| 105 | CRLA/440/2019 769/2022 | BHAJA @ PURNA MAHANTA @ PURNA CHANDRA MAHANTA-MP | ARTU MAHANTA PRADHAN |
| 106 | CRLA/396/2022 770/2022 | BHAJA @ PURNA MAHANTA @ PURNA CHANDRA MAHANTA-MP | ARTU MAHANTA PRADHAN |
| 107 | CRLA/396/2022 771/2022 | BHAJA @ PURNA MAHANTA @ PURNA CHANDRA MAHANTA-MP | ARTU MAHANTA PRADHAN |
| 108 | CRLA/396/2022 772/2022 | BALAKRUSHNA MAHAPATRA@KABULI-MP | DEVASHIS PANDA |
| 109 | CRLA/366/2022 773/2022 | GANAPATI SWAIN-MP | PRANAB KUMAR GHOSE |
| 110 | CRLA/341/2018 774/2022 | DILLIP BARIK-MP | SUBODH KUMAR MOHANTY |
| 111 | CRLA/397/2022 775/2022 | DILLIP BARIK-MP | SUBODH KUMAR MOHANTY |
| 112 | CRLA/397/2022 776/2022 | KSHYMANIDHI PUTEL-MP | JAGABANDHU SAHU |
| 113 | CRLA/398/2022 777/2022 | KSHYMANIDHI PUTEL-MP | JAGABANDHU SAHU |
| 114 | CRLA/398/2022 778/2022 | RANGADHAR BISWAL-MP | BHABANI SHANKAR DASPARIDA |
| 115 | CRLA/399/2022 779/2022 | RANGADHAR BISWAL-MP | BHABANI SHANKAR DASPARIDA |
| 116 | CRLA/399/2022 833/2022 | PRAJNA PRAKASH NAYAK-MP | BALARAM NAYAK |
| 117 | BLAPL/4228/2022 834/2022 | SURESH@ SURENDRA MALLIK-MP | SUBHANKAR ROUT |
| 118 | BLAPL/645/2022 835/2022 | BANDU DIGAL-MP | SURYAKANTA DWIBEDI |
| 119 | BLAPL/10628/2021 836/2022 | SUSHANTA KUMAR LENKA-MP | MANAS KUMAR CHAND |
| 120 | BLAPL/4358/2022 837/2022 | GOLAKH BIHARI DAS@ GOLEKHA BIHARI DASH-MP | |
| | BLAPL/23/2022 | | |

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| 121 | 838/2022 BLAPL/1571/2022 | DEBASISH BEHERA @ RINKU-MP | SANJAYA NARAYAN SAHOO |
| 122 | 839/2022 BLAPL/6407/2021 | KAMAL LOCHAN GAMANGA-MP | BISWA RANJAN DAS, M/S ASHOK DAS, MR DASH, S.A |
| 123 | 840/2022 BLAPL/7706/2021 | SANJAYA KUMAR DALEI @ SANJAY KU DALAI-MP | ADHIRAJ MOHANTY |
| 124 | 841/2022 BLAPL/4297/2022 | DEEPAK @ DIPAK BAIRAGI-MP | ABHAS MOHANTY |
| 125 | 842/2022 BLAPL/4459/2022 | RAKESH SAMANTRAY @ RAKA-MP | PRASANTA KUMAR NANDA |
| 126 | 843/2022 BLAPL/2913/2021 | FAKIRA @ JAGYESWAR PRADHAN-MP | BISWAJIT RANJAN TRIPATHY M/S.J.KPANDA S.S.DAS |
| 127 | 844/2022 BLAPL/5303/2021 | KIRTI RANJAN BASTIA-MP | |
| 128 | 845/2022 BLAPL/11436/2021 | JAGA@ JILU PRADHAN@ JILLU PRADHAN-MP | JYOTIRMAYA SAHOO |
| 129 | 1076/2022 CRLMC/1182/2022 | JAGANNATH BEHERA-MP | BISWAJIT SAHOO |
| 130 | 1077/2022 CRLMC/1328/2022 | SUBIR KUMAR MUDULI-MP | SIDHARTHA DAS |
| 131 | 1078/2022 CRLMC/1329/2022 | PANCHU PRADHAN-MP | BHAWANI SANKAR PANIGRAHI |
| 132 | 1079/2022 CRLMC/878/2022 | NILA MADHAB SAHOO@LIPU-MP | |
| 133 | 1080/2022 CRLMC/1330/2022 | PRADEP@BIJAY KUMAR SAHOO-MP | SAKTIDHARA MISHRA |
| 134 | 1081/2022 CRLMC/1332/2022 | DEBENDRA NATH BAGHSINGH-MP | PRASANTA KUMAR SAHOO |
| 135 | 1082/2022 CRLMC/1334/2022 | SALIGRAM SAHA-MP | SUBRAT KUMAR DAS |
| 136 | 1083/2022 CRLMC/1335/2022 | SURAVI MUDULI-MP | ASHOK DAS |
| 137 | 1084/2022 CRLMC/540/2018 | AJAYA KU.SAHOO-MP | M/S.N.K.MOHANTY |
| 138 | 1085/2022 CRLMC/104/2009 | PRIYADARSHAN DAS-MP | |
| 139 | 1086/2022 CRLMC/1338/2022 | REBATI BEHERA-MP | AMITAV TRIPATHY |
| 140 | 1087/2022 CRLMC/1339/2022 | SUSANTA KUMAR MALLICK-MP | HRUDANANDA TRIPATHY |
| 141 | 1088/2022 CRLMC/1340/2022 | SK.AZMAN ALLI-MP | BHARAT JALLI |
| 142 | 1089/2022 CRLMC/1341/2022 | SIBA CHARAN BEHERA-MP | SMRUTI RANJAN MOHAPATRA |
| 143 | 1090/2022 CRLMC/2468/2021 | MANOJ ROUT@RAUTA-MP | |
| 144 | 1091/2022 CRLMC/248/2022 | GULUA@IRFAN KHAN@ERFAN-MP | |
| 145 | 1092/2022 CRLMC/1347/2022 | RAJANIKANTA MAHALIK-MP | DIPAK RANJAN MISHRA |
| 146 | 1093/2022 CRLMC/1343/2022 | DEEPAK KUMAR PRADHAN-MP | SEPHALEE DAS |
| 147 | 1094/2022 CRLMC/1344/2022 | DEEPAK KUMAR PRADHAN-MP | SEPHALEE DAS |
| 148 | 1095/2022 CRLMC/1345/2022 | DEEPAK KUMAR PRADHAN-MP | SEPHALEE DAS |
| 149 | 1096/2022 CRLMC/1346/2022 | DEEPAK KUMAR PRADHAN-MP | SEPHALEE DAS |
| 150 | 1784/2022 WA/778/2021 | JITENDRA KUMAR DASH-MP | GYANARANJAN SETHI |
| 151 | 1785/2022 WA/345/2018 | NETRA NANDA MAHARANA-MP | DURGESH NARAYAN RATH |
| 152 | 6562/2022 | PABITRA MOHAN SAHOO-MP | BISWARANJAN DALAI |

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| 153 | WP(C)/12492/2022 6563/2022 | JEMA DEI-MP | L.K.MAHARANA |
| 154 | WP(C)/6074/2006 6564/2022 | YOUTH SPORTING CRICKET CLUB-MP | SUSANTA KUMAR DASH |
| 155 | WP(C)/12499/2022 6565/2022 | M/S.MODERN ENTERPRIS-MP | M/S.UPENDRA KU.SAMAL |
| 156 | WP(C)/9093/2012 6565/2022 | BEDABYASA NAG-MP | SUSANTA KUMAR SAHU |
| 157 | WP(C)/12502/2022 6566/2022 | SAHA MIRGA @ MADHABA CHANDRA MIRGA-MP | SUSANTA KUMAR SAHU |
| 158 | WP(C)/12505/2022 6567/2022 | NANDA KISHORE PARIDA-MP | M.PRATAP @ PRATAP KUMAR MOHAPATRA |
| 159 | WP(C)/12507/2022 6568/2022 | MD. MURTEZA-MP | M.PRATAP @ PRATAP KUMAR MOAHAPATRA |
| 160 | WP(C)/12506/2022 6569/2022 | PARBATI MISHRA-MP | M.PRATAP @ PRATAP KUMAR MOHAPATRA |
| 161 | WP(C)/12508/2022 6570/2022 | SURENDRA SAHOO-MP | M/S.GOPAL K.NAYAK |
| 162 | WP(C)/3546/2013 6571/2022 | STATE OF ODISHA-MP | DEBAKANTA MOHANTY, A.G.A. |
| 163 | WP(C)/38131/2021 6572/2022 | DHULESWAR MAHARANA-MP | M/S.NIRMAL RANJAN ROURTRAY |
| 164 | WP(C)/5854/2018 6573/2022 | BRAJA MOHAN ROUT-MP | PRASANTA KUMAR NANDA |
| 165 | WP(C)/12511/2022 6574/2022 | STATE OF ODISHA-MP | SANDEEP PARIDA, SR.S.C.(S. AND M.E.) |
| 166 | WP(C)/12497/2022 6575/2022 | STATE OF ODISHA-MP | SANDEEP PARIDA, SR.S.C.(S. AND M.E.) |
| 167 | WP(C)/12497/2022 6576/2022 | BHABANI SANKAR NAYAK-MP | DILLIP KUMAR MOHAPATRA |
| 168 | WP(C)/12514/2022 6577/2022 | NIRMALA MAHARATH-MP | BIBEKANANDA BHUYAN |
| 169 | WP(C)/12515/2022 6578/2022 | M/S. ORICLEAN PVT. LTD., CUTTACK-MP | BIBEKANANDA BHUYAN |
| 170 | WP(C)/12513/2022 6579/2022 | HRUDAYA CHAITAN DAS-MP | DAYANIDHI MISHRA |
| 171 | WP(C)/12518/2022 6580/2022 | BASUDEBA JENA-MP | ACHYUTANANDA PATTANAIAK |
| 172 | WP(C)/12520/2022 6581/2022 | RAMA RANJAN SENAPATI-MP | BIBEKANANDA BHUYAN |
| 173 | WP(C)/12521/2022 6582/2022 | JAY DURGA RICE MILL, LADUGAON-MP | PRASHANTA KUMAR NAYAK |
| 174 | WP(C)/10113/2022 6583/2022 | BADAL KUMAR DAS-MP | B.N.MOHAPATRA |
| 175 | WP(C)/12522/2022 6584/2022 | NAYAN RANJAN DAS-MP | NIRANJAN BISWAL |
| 176 | WP(C)/12523/2022 6585/2022 | EXECUTIVE ENGINEER, MECHANICAL DIVN. AMBAGUDA | SHAKTI PRASAD PANDA, AGA |
| 177 | WP(C)/12504/2022 6586/2022 | NILENDRA MOHAN MAHAPATRA-MP | RAMESH AGARWAL |
| 178 | WP(C)/39451/2021 6587/2022 | M/S PALLAB COLD HOME AND LOGISTIC PVT. LTD.-MP | AGASTI KANUNGO |
| 179 | WP(C)/12532/2022 6588/2022 | NILENDRA MOHAN MAHAPATRA-MP | RAMESH AGARWAL |
| 180 | WP(C)/39451/2021 6589/2022 | NILENDRA MOHAN MAHAPATRA-MP | RAMESH AGARWAL |
| 181 | WP(C)/39451/2021 6590/2022 | RAJAT KUMAR DASH-MP | PRAFULLA CHANDRA ACHARYA |
| 182 | WP(C)/12534/2022 6591/2022 | CHANDRAJIT MOHANTY-MP | UPENDRA KUMAR SAMAL |
| 183 | WP(C)/12538/2022 6592/2022 | PRADEEP KUMAR PATRA-MP | PABITRA KUMAR NAYAK |
| | WP(C)/12539/2022 | | |

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| 184 | 6593/2022 WP(C)/12541/2022 | RAMESH CHANDRA SAHU-MP | SIDHARTHA MISHRA |
| 185 | 6594/2022 WP(C)/31370/2021 | BIKASH BIHARI PRUSTY-MP | DIPTI RANJAN BHOKTA |
| 186 | 6595/2022 WP(C)/9658/2022 | DAMBARUDHAR NAYAK-MP | |
| 187 | 6596/2022 WP(C)/12543/2022 | RAUTA RAUTARANI SHG,BALASORE-MP | MITALI MADHUSMITA MOHANTY |
| 188 | 6597/2022 WP(C)/7309/2018 | BRAJA MOHAN GIRI-MP | M/S.PRAFULLA KUMAR RATH |
| 189 | 6598/2022 WP(C)/12546/2022 | SIBA SANKAR SAHOO-MP | NALINI KANTA DASH |
| 190 | 6599/2022 WP(C)/12548/2022 | A.ARUN KUMAR-MP | S.RATH |
| 191 | 6600/2022 WP(C)/935/2021 | BIBEKANANDA MISHRA-MP | P.C.ACHARYA |
| 192 | 6601/2022 WP(C)/4662/2021 | HAREKRUSHNA ROUSTRAY-MP | PRAFULLA CHANDRA ACHARYA |
| 193 | 6602/2022 WP(C)/32399/2021 | FAKIR CHARAN SENAPATI-MP | PRAFULLA CHANDRA ACHARYA |
| 194 | 6603/2022 WP(C)/12549/2022 | PRAMOD KUMAR SAHOO-MP | PRASANTA KUMAR SAHOO |
| 195 | 6604/2022 WP(C)/12551/2022 | DHANANJAYA KHURA-MP | SASWAT DAS |
| 196 | 6605/2022 WP(C)/12552/2022 | PRAMOD KUMAR SAHOO-MP | PRASANTA KUMAR SAHOO |
| 197 | 6606/2022 WP(C)/930/2022 | SUDHIR KUMAR PANDA-MP | BISWAJIT NAYAK |
| 198 | 6607/2022 WP(C)/12554/2022 | RANJAN MALI-MP | SIDDHARTH PRASAD MISHRA |
| 199 | 6608/2022 WP(C)/12555/2022 | RAMDAS SOREN-MP | BIDESH RANJAN BEHERA |
| 200 | 6609/2022 WP(C)/34400/2021 | ASHISH KUMAR-MP | MR. PRASANNA KU. PARHI (A.S.G.I.) |
| 201 | 6610/2022 WP(C)/12557/2022 | SIBARAM SAHU-MP | SUBASH CHANDRA PUSPALAKA |
| 202 | 6611/2022 WP(C)/12560/2022 | M/S. RADHESHYAM AGRAWAL, CHHATISGARH-MP | PRONOY MOHANTY |
| 203 | 6612/2022 WP(C)/2166/2016 | DEBENDRA NATH MAHANA-MP | M/S.BIRENDRA KU.NAYAK |
| 204 | 6613/2022 WP(C)/11382/2022 | M/S SUBHAM ENTERPRISES-MP | SUSANTA KUMAR BARAL |
| 205 | 6614/2022 WP(C)/12563/2022 | M/S BKD INFRASTRUCTURE PVT. LTD.,SAMBALPUR-MP | BHABANI PRASAD MOHANTY |
| 206 | 6615/2022 WP(C)/12563/2022 | M/S BKD INFRASTRUCTURE PVT. LTD.,SAMBALPUR-MP | BHABANI PRASAD MOHANTY |
| 207 | 6616/2022 WP(C)/3334/2019 | SUHASI NAYAK-MP | M/S.SMITA RANJAN PATNAIK |
| 208 | 6617/2022 WP(C)/12565/2022 | M/S AUROGLOBAL COMTRADE PRIVATE LIMITED-MP | JAGMOHAN PATTANAIK |
| 209 | 6618/2022 WP(C)/3334/2019 | SUHASI NAYAK-MP | M/S.SMITA RANJAN PATNAIK |
| 210 | 6619/2022 WP(C)/3799/2022 | SATYABRATA MISHRA-MP | SAMEER KUMAR DAS |
| 211 | 6620/2022 WP(C)/12569/2022 | NARENDRA KUMAR MOHANTY-MP | SUSANTA KUMAR NAYAK |
| 212 | 6621/2022 WP(C)/2599/2022 | ANITA CHOPDAR-MP | |
| 213 | 6622/2022 WP(C)/12573/2022 | MINA MUDULI-MP | SOMANATH NANDA |
| 214 | 6623/2022 WP(C)/12580/2022 | SATYANANDA NAYAK-MP | BIJAY KUMAR NAYAK |
| 215 | 6624/2022 | (SMC) OF DINASINGHPATNA PRIMARY SCHOOL, CUTTACK | SKLAKRISHNA MISHRA SAMAL |

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| 216 | WP(C)/12581/2022 6625/2022 | SATYANANDA NAYAK-MP | BIJAY KUMAR NAYAK |
| 217 | WP(C)/12580/2022 6626/2022 | BABAJI CHARAN SAHOO-MP | SUDHIR KUMAR MALLICK |
| 218 | WP(C)/16067/2020 6627/2022 | PABITRA KUMAR MALLICK-MP | SIDHARTHA SWAIN |
| 219 | WP(C)/39823/2021 6628/2022 | PRANA KRUSHNA DASH-MP | AMITABH MISHRA |
| 220 | WP(C)/12584/2022 6629/2022 | M/S RADHEYSHYAM AGRAWAL-MP | PRADIPTA KUMAR MOHANTY |
| 221 | WP(C)/12585/2022 6630/2022 | KANAKALATA SETHY-MP | SURYA NARAYAN PATNAIK |
| 222 | WP(C)/12587/2022 6631/2022 | M/S RADHEYSHYAM AGRAWAL-MP | PRADIPTA KUMAR MOHANTY |
| 223 | WP(C)/12588/2022 6632/2022 | MENAKA SWAIN-MP | SURYA NARAYAN PATNAIK |
| 224 | WP(C)/12590/2022 6633/2022 | SATYAJIT PATNAIK-MP | SURYA NARAYAN PATNAIK |
| 225 | WP(C)/12593/2022 6634/2022 | BIRAJA PRASAD NAYAK-MP | SURYA NARAYAN PATNAIK |
| 226 | WP(C)/12596/2022 6635/2022 | SARBESWAR BAGUDAI-MP | SURYA NARAYAN PATNAIK |
| 227 | WP(C)/12598/2022 6636/2022 | BIBHU PRASAD PANDA-MP | SURYA NARAYAN PATNAIK |
| 228 | WP(C)/12600/2022 6637/2022 | SHOVENDRA KUMAR DASH-MP | MANOJ KUMAR MOHANTY |
| 229 | WP(C)/12601/2022 6638/2022 | RANJAN KUMAR PARIDA-MP | NIRANJAN LENKA |
| 230 | WP(C)/12602/2022 6639/2022 | DINABANDHU PARIDA-MP | NIRANJAN LENKA |
| 231 | WP(C)/12605/2022 6640/2022 | RAKESH KUMAR DAS-MP | SANTOSH KUMAR MAHANTY |
| 232 | WP(C)/12606/2022 6641/2022 | BHAGABAN PARIDA-MP | NIRANJAN LENKA |
| 233 | WP(C)/12608/2022 6642/2022 | SUJATA MOHANTA-MP | MANOJ KUMAR MOHANTY |
| 234 | WP(C)/12610/2022 6643/2022 | DIBAKAR BISWAL-MP | SAMIR KUMAR MISHRA |
| 235 | WP(C)/12613/2022 6644/2022 | ISWAR CHANDRA SAHOO-MP | SATYABRATA MOHANTY |
| 236 | WP(C)/12614/2022 6645/2022 | NIRANJAN SWAIN-MP | DURGA PRASAD NANDA |
| 237 | WP(C)/7326/2022 6646/2022 | SAROJ KUMAR SAHOO-MP | SANJIB MOHANTY |
| 238 | WP(C)/12616/2022 6647/2022 | KAILASH CHANDRA SAHOO-MP | SUSANTA KUMAR BARAL |
| 239 | WP(C)/12624/2022 6648/2022 | BIJOYLAXMI PANDA-MP | SOMADARSAN MOHANTY |
| 240 | WP(C)/12626/2022 6649/2022 | SASEE BHOOSAN PATTANAYAK-MP | SHIVSANKAR MOHANTY |
| 241 | WP(C)/12629/2022 6650/2022 | SAROJ KU.SAHOO-MP | H.N.MOHAPATRA |
| 242 | WP(C)/17889/2016 6651/2022 | M/S. CHITRAKA EARTHMOVERS AND BUILDERS-MP | SURYAKANTA DASH |
| 243 | WP(C)/9673/2022 6652/2022 | LAXMAN KUMAR JENA-MP | TUSHAR KANTI SATAPATHY |
| 244 | WP(C)/12630/2022 6653/2022 | CENTRAL PUBLIC WORKS DEPT.,BBSR-MP | PRASANNA KUMAR PARHI |
| 245 | WP(C)/37810/2021 6654/2022 | PABITRA MOHAN SAHOO-MP | H.N.MOHAPATRA |
| 246 | WP(C)/28066/2019 6655/2022 | DIBAKAR ROUT-MP | H.N.MOHAPATRA |
| | WP(C)/28067/2019 | | |

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| 247 | 6656/2022 WP(C)/12634/2022 | SAROJ KUMAR BHUYAN-MP | DIBYA JYOTI SAHOO |
| 248 | 6657/2022 WP(C)/12637/2022 | AKSHYA KUMAR SAHOO-MP | SITANSHU KUMAR DEY |
| 249 | 6658/2022 WP(C)/12636/2022 | LALATENDU MISHRA-MP | DURGESH NARAYAN RATH |
| 250 | 6659/2022 WP(C)/12640/2022 | JATINDRA HANSDA-MP | DURGESH NARAYAN RATH |
| 251 | 6660/2022 WP(C)/12641/2022 | JANAKI KANTA MOHAPATRA-MP | LINGARAJ SARANGI |
| 252 | 6661/2022 WP(C)/12643/2022 | AMIYARANJAN BEHURA-MP | DURGESH NARAYAN RATH |
| 253 | 6662/2022 WP(C)/12647/2022 | BASANTI SAHU-MP | BIBEKANANDA BHUYAN |
| 254 | 6663/2022 WP(C)/7423/2017 | SUBODH KUMAR UPADHAYA-MP | DINESH KU.PATRA |
| 255 | 6664/2022 WP(C)/12651/2022 | REHANA BEGUM-MP | PRASANTA KUMAR NAYAK |
| 256 | 6665/2022 WP(C)/12650/2022 | SANJIB KUMAR SAHU-MP | BIBEKANANDA BHUYAN |
| 257 | 6666/2022 WP(C)/12660/2022 | SUKANTA KUMAR SAHOO-MP | RUDRA PRASAD KAR |
| 258 | 6667/2022 WP(C)/12674/2022 | ARATI KANHAR-MP | SARADA PRASANNA SARANGI |
| 259 | 6668/2022 WP(C)/4492/2022 | KALINGA INSTITUTE OF INDUSTRIAL TECHNOLOGY (KISIT) | SIDHARTHA RAY |
| 260 | 6669/2022 WP(C)/12692/2022 | BENUDHAR ROUT-MP | RABI NARAYAN BEHERA |
| 261 | 6670/2022 WP(C)/12693/2022 | CENTARAL BOARD OF SECONDARY EDUCATION, (CBSE) | ABHIRAM DA PATTANAYAK |
| 262 | 6671/2022 WP(C)/12694/2022 | SAYED RAJAB ALLI-MP | KAUSHAL HUSSAIN |
| 263 | 6672/2022 WP(C)/12695/2022 | SANTOSH KUMAR SAHOO-MP | RAJJEET ROY |